

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)
RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING NO.12/81
DATED 06.09.2016

Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars No. 50/2009-2014 (RE 2010) dated 28th December, 2011, Policy Circular No.14(RE-2012/2009-14, dated 4th February, 2013 and O.M. No. 01/92/180/Misc./AM.13/PC-VI/10 dated 15.04.2014 or any other provisions under FTP/HBP for EODC.

The Meeting No. 12/81 dated 06.09.2016 of Norms Committee-II for the year 2016-17 was held under the Chairmanship of Shri Jaikant Singh, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri K.K. Tiwari, Industrial Adviser	DHI
2.	Shri S.K. Jain, DO	DIPP
3.	Shri Baljit Singh, DDG	DGFT
4.	Shri Vinod Kumar Kashyap, FTDO	DGFT

Minutes of the Meeting No. 12/81 dated 06.09.2016 are confirmed by the members.


बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
महानिदेशक विदेश व्यापार
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
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Udyog Bhawan, New Delhi

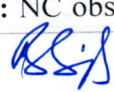
1	Case No.:1/12/81-ALC2/2016	Party Name:VILAS TRANSCORE P LTD	Meet No/Date:12/81- ALC2/2016 06.09.2016	Approved
	HQ File :01/81/050/00218/AM17/	RLA File :34/24/040/00201/AM11/	Lic.No/Date:3410028480 01.11.2010	
	Decision :NC decided to ratify the norms for the above AA on repeat basis with AA No.3410028243 dated 08.10.2010 as per comments of Technical Authority.			
	RA may take suitable consequent action accordingly.			

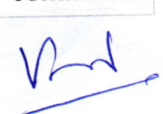
2	Case No.:2/11/81-ALC2/2011	Party Name:DELTA POWER SOLUTIONS INDIA PVT.LTD.	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00071/AM12/	RLA File :25/24/040/00005/AM12/	Lic.No/Date:2510003250 25.05.2011	Defer Date: 18.10.2016
	Decision : NC observed that reply of the firm has been referred to DeitY for comments. NC decided to wait for their comments and defer the case.			
	The case stands deferred to 18.10.2016.			

3	Case No.:8/17/81-ALC2/2012	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00337/AM13/	RLA File :13/24/040/00030/AM13/	Lic.No/Date:1310041387 18.10.2012	Defer Date: 18.10.2016
	Decision : NC observed that reply of the firm has been referred to MSME for comments. NC decided to wait for their comments and defer the case.			
	The case stands deferred to 18.10.2016.			

4	Case No.:8/10/81-ALC2/2014	Party Name:VEM TECHNOLOGIES PVT LTD.	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00265/AM15/	RLA File :09/24/040/00640/AM13/	Lic.No/Date:0910055685 08.04.2013	Defer Date: 18.10.2016
	Decision : NC observed that reply of the firm has been referred to DeitY for comments. NC decided to wait for their comments and defer the case.			
	The case stands deferred to 18.10.2016.			

5	Case No.:57/10/81-ALC2/2014	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00314/AM15/	RLA File :34/24/040/00058/AM15/	Lic.No/Date:3410040236 10.06.2014	Defer Date: 18.10.2016
	Decision : NC observed that case of the company was referred to M/o Mines for comments.			


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 निदेशक, उद्योग भवन, नई दिल्ली
 Director, Udyog Bhawan, New Delhi

NC decided to wait for their comments and defer the case.

The case stands deferred to 18.10.2016.

6	Case No.:32/10/81-ALC2/2014	Party Name:DELPHI CONNECTION SYSTEMS INDIA LIMITED,	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00289/AM15/	RLA File :10/24/040/00032/AM15/	Lic.No/Date:1010058625 14.07.2014	Defer Date: 18.10.2016
Decision : NC observed that reply of the firm has been referred to c&PC for comments. NC decided to wait for their comments and defer the case.				
The case stands deferred to 18.10.2016.				

7	Case No.:25/13/81-ALC2/2014	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00441/AM15/	RLA File :02/24/040/00090/AM15/	Lic.No/Date:0210204856 25.08.2014	Defer Date: 18.10.2016
Decision : NC observed that case was referred to MNRE for comments and reminder sent on 05.08.2016 to expedite their comments. NC decided to await their comments and defer the case.				
The case stands deferred to 18.10.2016.				

8	Case No.:21/1/81-ALC2/2015	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00021/AM16/	RLA File :03/94/040/00906/AM15/	Lic.No/Date:0310792364 24.12.2014	Defer Date: 18.10.2016
Decision : NC observed that reply of the firm has been referred to DHI on 09.06.2016 for comments. NC decided to ask company to provide calculation linking EP rating with dimension of core & coil, as per S.No.II of P.138 AN Forms of FTP as requested by the Technical Authority(DHI).				
The case stands deferred to 18.10.2016.				

9	Case No.:23/1/81-ALC2/2015	Party Name:AMARTARA PVT. LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00023/AM16/	RLA File :03/94/040/00977/AM15/	Lic.No/Date:0310793133 20.01.2015	Defer Date: 18.10.2016
Decision : NC observed that case was referred to C&PC for comments. NC decided to wait for their comments and defer the case.				
The case stands deferred to 18.10.2016.				

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विनाय कृष्ण कश्यप
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Foreign Trade Department (Foreign)
विदेश व्यापार महाविभाग
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10	Case No.: 16/1/81-ALC2/2015	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00016/AM16/	RLA File :09/24/040/00617/AM15/	Lic.No/Date:0910061590 04.02.2015	Defer Date: 18.10.2016
	Decision : NC observed that reply of the firm has been referred to DHI on 09.06.2016 for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 18.10.2016.			

11	Case No.: 6/1/81-ALC2/2015	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00006/AM16/	RLA File :07/24/040/00402/AM15/	Lic.No/Date:0710107598 11.02.2015	Defer Date: 18.10.2016
	Decision : NC observed that DeitY deficiency letter sent to firm on 31.03.2016 followed by reminder dated 14.07.2016. NC decided to wait for the reply and defer the case. The case stands deferred to 18.10.2016.			

12	Case No.: 2/1/81-ALC2/2015	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00002/AM16/	RLA File :02/24/040/00219/AM15/	Lic.No/Date:0210205584 19.02.2015	Defer Date: 18.10.2016
	Decision : NC observed that case was referred to MNRE for comments and reminder sent on 05.08.2016 to expedite their comments. NC decided to await their comments and defer the case. The case stands deferred to 18.10.2016.			

13	Case No.: 12/13/81-ALC2/2015	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00245/AM16/	RLA File :02/24/040/00033/AM16/	Lic.No/Date:0210205883 12.06.2015	Defer Date: 18.10.2016
	Decision : NC observed that case was referred to MNRE for comments and reminder sent on 05.08.2016 to expedite their comments. NC decided to await their comments and defer the case. The case stands deferred to 18.10.2016.			

14	Case No.: 27/13/81-ALC2/2015	Party Name:ISOVOLTA (INDIA) PVT. LTD.	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
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HQ File :01/81/050/00260/AM16/	RLA File :03/94/040/00236/AM16/	Lic.No/Date:0310796934 29.06.2015	Defer Date: 18.10.2016
Decision : NC observed that reply of the firm has been referred to C&PC for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 18.10.2016.			

Case No.: 9/9/81-ALC2/2016	Party Name:NEXUS ELECTRO STEEL LIMITED,	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00176/AM17/	RLA File :04/24/040/00027/AM16/	Lic.No/Date:0410160773 08.07.2015	Defer Date: 18.10.2016
15 Decision : NC observed that hard copy of the application for the above AA not received. NC decided to again request concerned RA to send two set of application alongwith necessary document for consideration by Norms Committee and defer the case. The case stands deferred to 18.10.2016.			

Case No.: 9/13/81-ALC2/2015	Party Name:METAL ENGINEERING & TREATMENT CO. PVT. LTD.,	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00242/AM16/	RLA File :02/24/040/00060/AM16/	Lic.No/Date:0210205966 09.07.2015	Defer Date: 18.10.2016
16 Decision : NC observed that reply of the firm has been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 18.10.2016.			

Case No.: 22/16/81-ALC2/2015	Party Name:L & T HYDROCARBON ENGINEERING LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00297/AM16/	RLA File :34/24/040/00110/AM16/	Lic.No/Date:3410041368 10.07.2015	Defer Date: 18.10.2016
17 Decision : NC observed that DIPP deficiency letter sent to company on 10.07.2016 followed with reminder dated 10.08.2016. NC decided to await reply and defer the case. The case stands deferred to 18.10.2016.			

Case No.: 16/16/81-ALC2/2015	Party Name:JST STESALIT TRANSFORMERS PVT.LTD.,	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00291/AM16/	RLA File :22/24/040/00025/AM16/	Lic.No/Date:2210015272 28.07.2015	Defer Date: 18.10.2016
18 Decision : NC observed that deficiency letter of DHI was sent to firm on 10.08.2016 seeking certain information. NC decided to await reply of the firm and defer the case.			


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विनोद कुमार कश्यप
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उद्योग भवन, नई दिल्ली

The case stands deferred to 18.10.2016.

19	Case No.: 27/22/81-ALC2/2015	Party Name:INDO COOL COMPOSITES PRIVATE LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00464/AM16/	RLA File :04/24/040/00114/AM16/	Lic.No/Date:0410160874 05.08.2015	Defer Date: 18.10.2016
Decision : NC observed that deficiency letter of C&PC was sent to firm on 03.05.2016 followed with reminder dated 11.07.2016 seeking certain information. NC decided to await reply of the firm and defer the case.				
The case stands deferred to 18.10.2016.				

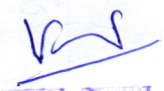
20	Case No.: 2/16/81-ALC2/2015	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00277/AM16/	RLA File :03/95/040/00209/AM16/	Lic.No/Date:0310798012 07.08.2015	Defer Date: 18.10.2016
Decision : NC observed that MoS deficiency letter dated 12.01.2016 sent to firm followed with reminder dated 24.02.2016 and company has sought 4-5 months time. NC decided to await reply and defer the case.				
The case stands deferred to 18.10.2016.				

21	Case No.: 4/16/81-ALC2/2015	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00279/AM16/	RLA File :03/95/040/00048/AM16/	Lic.No/Date:0310798004 07.08.2015	Defer Date: 18.10.2016
Decision : NC observed that reply of the firm has been referred to MOS for comments. NC decided to await comments and defer the case.				
The case stands deferred to 18.10.2016.				

22	Case No.: 5/16/81-ALC2/2015	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00280/AM16/	RLA File :03/95/040/00152/AM16/	Lic.No/Date:0310798003 07.08.2015	Defer Date: 18.10.2016
Decision : NC observed that reply of the firm has been received. NC decided to forward the reply to MoS for comments and defer the case.				
The case stands deferred to 18.10.2016.				

23	Case No.: 7/16/81-ALC2/2015	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:12/81-ALC2/2016	Status: Deferred
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निदेशक, उद्योग भवन
Director, Udyog Bhawan
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		06.09.2016	
HQ File :01/81/050/00282/AM16/	RLA File :03/95/040/00215/AM16/	Lic.No/Date:0310798005 07.08.2015	Defer Date: 18.10.2016
Decision : NC observed that reply of the firm has been referred to MOS for comments. NC decided to await comments and defer the case.			
The case stands deferred to 18.10.2016.			

24	Case No.:24/22/81-ALC2/2015	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:12/81-ALC2/2016 06.09.2016	Approved
	HQ File :01/81/050/00461/AM16/	RLA File :34/24/040/00138/AM16/	Lic.No/Date:3410041438 07.08.2015	
Decision : NC decided to ratify the norms for the above AA on repeat basis with AA No.3410033396 dated 05.03.2012 as per comments of Technical Authority(DHI).				
RA may take suitable consequent action accordingly.				

25	Case No.:23/22/81-ALC2/2015	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:12/81-ALC2/2016 06.09.2016	Approved
	HQ File :01/81/050/00460/AM16/	RLA File :34/21/040/00225/AM16/	Lic.No/Date:3410041452 12.08.2015	
Decision : NC decided to ratify the norms for the above AA on Net to Net basis as per comments of Technicial authority (DHI) (copy enclosed).				
RA may take suitable consequent action accordingly.				

26	Case No.:10/12/81-ALC2/2016	Party Name:ARFIN INDIA LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Approved
	HQ File :01/81/050/00227/AM17/	RLA File :08/24/040/00141/AM16/	Lic.No/Date:0810135861 17.08.2015	
Decision : NC decided to ratify the norms for the above Advance Authorisation on repeat basis as per DIPP UO No. 12/76/2016-TSW/26 dated 06/09/2016 as under :				
1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.				
RA may take suitable consequential action accordingly.				

27	Case No.:34/16/81-ALC2/2015	Party Name:COMMERCIAL ENGINEERS & BODY BUILDERS COMPANY, LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File	RLA File	Lic.No/Date:1110028157	Defer Date:

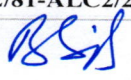

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 विनोद कुमार वासना
 Vinod Kumar Vasan
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
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:01/81/050/00309/AM16/	:11/24/040/00003/AM16/	19.08.2015	18.10.2016
Decision : NC decided to send a letter to firm to submit information as per advise of the representative of DIPP as under:			
Information in respect of S. No. 3, 4, 5 & 11 of Standard Deficiency Letter - Export Product wise.			
The case stands deferred to 18.10.2016.			

Case No.:26/22/81-ALC2/2015	Party Name:JINDAL SAW LTD	Meet No/Date:12/81-ALC2/2016 06.09.2016	Approved
HQ File :01/81/050/00463/AM16/	RLA File :05/23/040/00207/AM16/	Lic.No/Date:0510395407 24.08.2015	
Decision : NC decided to ratify the norms for the above Advance Authorisation on as per DIPP UO No. 12/76/2016-TSW/28 dated 06/09/2016 as under :			
28	- Sizes of export items, 3LPP /HSS Coating and CWC Coating thicknesses, their quantity and net weights may be specified as per enclosed Annexure-1. - Total net weight of export items may be specified as 50478.215 MT. - Quantities of import items at Sl. No.1 & 3 may be allowed as applied for being 0.71 % of FOB value of export items at Sl. No. 1. - Import items at Sl. No. 2, 4, 5, 6 & 7 may be allowed of "relevant grade" as contained in the export items. - Quantity of import item at Sl. No. 2 viz. Epoxy Paint of relevant Grade may be allowed as 73883 Litres . - Quantity of import item at Sl. No. 4 viz. Epoxy Powder of relevant grade may be allowed as applied for i.e. 132.42 MT taking clue from SIONs C-1290, C-1291 & C-1292. - Quantity of import item at Sl. No. 5 viz. Adhesive of relevant grade may be allowed as 54 MT taking clue from SIONs C-1290, C-1291 & C-1292. - Quantity of import item at Sl. No. 6 viz. Polypropylene(PP) or relevant grade may be allowed as 641 MT taking clue SIONs C-1290, C-1291 & C-1292. - Quantity of import item at Sl. No. 7 viz. Sintered Powder or relevant grade may be allowed as 23.07 MT . - Word "Relevant" may be prefixed with the description of import item at Sl. No. 8 and its quantity may be allowed as 1.03 Kgs./Kg. content in export items as claimed by the firm. - Quantity of import item at Sl. No. 9 viz. Cement may be allowed as 6151.9 MT as 1.05 Kgs./kg. content in export items. - Import items at Sl. No. 10 to 19 may be allowed on net to net basis with accountability clause.		
	RA may take suitable consequential action accordingly.		

29	Case No.:16/22/81-ALC2/2015	Party Name:POLYCAB WIRES	Meet No/Date:12/81-	Closed
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	PVT.LTD.	ALC2/2016 06.09.2016	
HQ File :01/81/050/00453/AM16/	RLA File :03/95/040/01099/AM15/	Lic.No/Date:0310798522 27.08.2015	
Decision :NC observed that above AA has been cancelled by the RA Mumbai as per their letter dated 10.08.2016. Accordingly, NC decided to close the case.			
RA may take suitable consequential action accordingly.			

30

Case No.:4/22/81-ALC2/2015	Party Name:DIAMOND METAL SCREENS (P) LTD	Meet No/Date:12/81- ALC2/2016 06.09.2016	Approved
HQ File :01/81/050/00441/AM16/	RLA File :07/24/040/00202/AM16/	Lic.No/Date:0710108756 21.09.2015	

Decision : NC decided to **ratify** the norms for the above Advance Authorisation as per DIPP UO No. 12/76/2016-TSW/30 dated 06/09/2016 as under :

1. Following may be added with the description of export item:

Ladder Type Cable Trays		
Size (mm)	Quantity(Nos.)	Net Weight(Kgs.)
150x 3000 x0.8 mm	2000 Nos.	11000 Kgs.
300x 3000 x0.8 mm	2000 Nos.	16000 Kgs.
450x 3000 x0.8 mm	2000 Nos.	22500 Kgs.
600x 3000 x0.8 mm	2000 Nos.	26000 Kgs.
Total net weight		75500 Kgs.

2. Quantity of import item may be allowed as 80167 Kgs. as 1.062 Kgs./Kg. content in export items after taking 1/3rd recovery from scrap.

RA may take suitable consequential action accordingly.

Case No.: 37/19/81-ALC2/2015	Party Name:GRAVITA INDIA LTD	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00395/AM16/	RLA File :13/24/040/00028/AM16/	Lic.No/Date:1310047992 01.10.2015	Defer Date: 18.10.2016
Decision : NC observed reply of the firm has been referred to MSME for comments. NC decided to await comments and defer the case.			
The case stands deferred to 18.10.2016.			

Case No.: 1/19/81-ALC2/2015	Party Name:TEMPEL PRECISION METAL PRODUCTS INDIA PVT. LTD.,	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00359/AM16/	RLA File :04/24/040/00157/AM16/	Lic.No/Date:0410161073 07.10.2015	Defer Date: 18.10.2016


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Decision : NC observed that DIPP deficiency letter dated 26.07.2016 send to firm. NC decided to send a reminder to firm and defer the case.

The case stands deferred to 18.10.2016.

33	Case No.: 1/16/81-ALC2/2015	Party Name:SALZER ELECTRONICS LTD	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00276/AM16/	RLA File :32/24/040/00024/AM16/	Lic.No/Date:3210077722 08.10.2015	Defer Date: 18.10.2016
Decision : NC observed that reply of the firm was referred to DHI for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 18.10.2016.				

34	Case No.: 4/19/81-ALC2/2015	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00362/AM16/	RLA File :09/24/040/00422/AM16/	Lic.No/Date:0910062759 21.10.2015	Defer Date: 18.10.2016
Decision : NC observed that reply of the firm was referred to DHI for comments. NC decided to ask company to provide justification for higher wastage as per S.No. II of P.138 AN Forms of FTP as requested by the Technical Authority(DHI). The case stands deferred to 18.10.2016.				

35	Case No.: 3/19/81-ALC2/2015	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00361/AM16/	RLA File :09/24/040/00463/AM16/	Lic.No/Date:0910062830 03.11.2015	Defer Date: 18.10.2016
Decision : NC observed that reply of the firm was referred to DHI for comments. NC decided to ask company to provide justification for higher wastage as per S.No. II of P.138 AN Forms of FTP as requested by the Technical Authority(DHI). The case stands deferred to 18.10.2016.				

36	Case No.: 25/22/81-ALC2/2015	Party Name:LS CABLE INDIA PRIVATE LIMITED,	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00462/AM16/	RLA File :05/23/040/00324/AM16/	Lic.No/Date:0510396433 26.11.2015	Defer Date: 18.10.2016
Decision :NC observed that case has been referred to DoT for comments. NC decided to await their comments and defer the case. The case stands deferred to 18.10.2016.				


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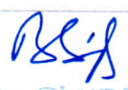
Case No.:2/3/81-ALC2/2016	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00033/AM17/	RLA File :07/24/040/00332/AM16/	Lic.No/Date:0710109404 16.02.2016	Defer Date: 18.10.2016
37 Decision : NC observed that hard copy of the application for the above AA not received. NC decided to remind concerned RA to send two set of application alongwith necessary document for consideration by Norms Committee and defer the case.			
The case stands deferred to 18.10.2016.			

Case No.:1/25/81-ALC2/2015	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00543/AM16/	RLA File :34/24/040/00288/AM16/	Lic.No/Date:3410041929 29.02.2016	Defer Date: 18.10.2016
38 Decision : NC observed that hard copy of the application for the above AA not received. NC decided to remind concerned RA to send two set of application alongwith necessary document for consideration by Norms Committee and defer the case.			
The case stands deferred to 18.10.2016.			

Case No.:7/6/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00073/AM17/	RLA File :10/24/040/00108/AM16/	Lic.No/Date:1010059417 29.02.2016	Defer Date: 18.10.2016
39 Decision : NC observed that case was referred to DeitY for comments. NC decided to wait for their comments and defer the case.			
The case stands deferred to 18.10.2016.			

Case No.:2/25/81-ALC2/2015	Party Name:GRAVITA INDIA LTD	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00544/AM16/	RLA File :13/24/040/00043/AM16/	Lic.No/Date:1310048145 01.03.2016	Defer Date: 18.10.2016
40 Decision : NC observed that hard copy of the application for the above AA not received. NC decided to remind concerned RA to send two set of application alongwith necessary document for consideration by Norms Committee and defer the case.			
The case stands deferred to 18.10.2016.			

41 Case No.:6/6/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:12/81- ALC2/2016	Status: Deferred
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		06.09.2016	
HQ File :01/81/050/00072/AM17/	RLA File :10/24/040/00111/AM16/	Lic.No/Date:1010059426 04.03.2016	Defer Date: 18.10.2016
Decision : NC observed that case was referred to DeitY for comments. NC decided to wait for their comments and defer the case.			
The case stands deferred to 18.10.2016.			

Case No.: 4/6/81-ALC2/2016	Party Name:ASSOCIATED CABLES PVT. LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Approved
HQ File :01/81/050/00070/AM17/	RLA File :03/94/040/00988/AM16/	Lic.No/Date:0310803371 16.03.2016	
Decision : NC decided to ratify the norms for the above Advance Authorisation as per DIPP UO No. 12/76/2016-TSW/42 dated 06/09/2016 as under :			
- Words " Cu/PVC/CUT 1.0 KV" may be suffixed with the description of export items at Sl. No. 1 to 5. - Words " Cu/ XLPE/CUT/ PVC 1.0 KV" may be suffixed with the description of export items at Sl. No. 6 to 8. - Net weights of export products at Sl. No. 1 to 8 may be specified as 18255 Kgs., 15363 Kgs., 5181 Kgs., 2579 Kgs., 6232 Kgs., 881 Kgs., 2894 Kgs. & 4385 Kgs. respectively. - Quantity of import item at Sl. No 1 viz. continuous cast Copper Rod(8 mm dia)(EC Grade) may be allowed as applied for i.e. 28338.27 Kgs. taking clue from Engineering Tables No. 4 & 5 . - Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 1569.23 Kgs. as 1.05 Kgs/Kg content in the Export Products at Sl. No. 6 to 8. - Quantities of import item at Sl. No.3 viz. Copper Tape may be allowed as applied for i.e. 2657.85 Kgs. as 1.01 Kgs/Kg content in the Export Products at Sl. No. 1 to 8. - Quantity of import item at Sl. No. 4 viz. PVC Compound may be allowed as applied for i.e. 24532.02 Kgs. as 1.05 Kgs/Kg content in the Export Products at Sl. No. 1 to 8. - Import items at Sl. No. 5 & 6 may be allowed as per packing policy.			
RA may take suitable consequential action accordingly.			

Case No.: 12/6/81-ALC2/2016	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00078/AM17/	RLA File :03/95/040/00978/AM16/	Lic.No/Date:0310803418 17.03.2016	Defer Date: 18.10.2016
Decision : NC observed that reply of the firm received and is being referred to DIPP for comments. NC decided to defer the case.			


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 Ministry of Commerce
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 Udyog Bhawan, New Delhi

The case stands deferred to 18.10.2016.

Case No.:1/6/81-ALC2/2016	Party Name:A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Approved
HQ File :01/81/050/00067/AM17/	RLA File :03/94/040/01028/AM16/	Lic.No/Date:0310803436 18.03.2016	
Decision : NC decided to ratify the norms for the above Advance Authorisation as per DIPP UO No. 12/76/2016-TSW/44 dated 06/09/2016 as under : 1. Following may be added with the description of export item: “ Wire Dia: 4 mm, Mesh Size: 50 x 100 mm Sizes, 1000 mm(L)x 1000 mm(W)x 1000 mm(H)- 8150 Nos. 914 mm(L)x 760 mm(W)x 1000 mm(H)- 2130 Nos. 610 mm(L)x 610 mm(W)x 1220 mm(H)- 1060 Nos. 500 mm(L)x 500 mm(W)x 1000 mm(H)- 630 Nos. 1000 mm(L)x 1000 mm(W)x 500 mm(H)- 1300 Nos.” 2. Diameter of import item at Sl. No. 1 may be modified as “4 mm” and its quantity may be allowed as 152.853 MT as 1.01 Kgs./Kg. content in the export items. 3. Quantity of import item at Sl. No. 2 may be allowed as 21.05 MT as 1.02 Kgs./Kg. content in the export items RA may take suitable consequential action accordingly.			

Case No.:8/6/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00074/AM17/	RLA File :10/24/040/00118/AM16/	Lic.No/Date:1010059434 21.03.2016	Defer Date: 18.10.2016
Decision : NC observed that case was referred to DeitY for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 18.10.2016.			

Case No.:6/9/81-ALC2/2016	Party Name:SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00173/AM17/	RLA File :05/24/040/00626/AM16/	Lic.No/Date:0510398071 30.03.2016	Defer Date: 18.10.2016
Decision : NC observed that case was referred to MSME for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 18.10.2016.			

Case No.:11/6/81-ALC2/2016	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
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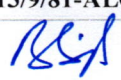
HQ File :01/81/050/00077/AM17/	RLA File :03/95/040/00003/AM17/	Lic.No/Date:0310803854 07.04.2016	Defer Date: 18.10.2016
Decision :NC observed that DIPP deficiency letter sent to firm on 10.08.2016 seeking certain information. NC decided to remind the firm and defer the case.			
The case stands deferred to 18.10.2016.			

Case No.: 1/3/81-ALC2/2016	Party Name: MAHENDRA INDUSTRIES	Meet No/Date: 12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00032/AM17/	RLA File :07/24/040/00013/AM17/	Lic.No/Date:0710109649 13.04.2016	Defer Date: 18.10.2016
48 Decision : NC observed that hard copy of the application for the above AA not received. NC decided to ask concerned RA whether the above AA is on repeat basis with 071006073, otherwise forward two sets of application for consideration by the Norms Committee.			
The case stands deferred to 18.10.2016.			

Case No.: 8/12/81-ALC2/2016	Party Name: A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date: 12/81-ALC2/2016 06.09.2016	Closed
HQ File :01/81/050/00225/AM17/	RLA File :03/94/040/00053/AM17/	Lic.No/Date:0310804156 25.04.2016	
49 Decision : RA, Mumbai vide their letter No. 03/94//40/53/AM17/155 dated 25.04.2016 has informed that above AA has been issued on repeat basis. Based on RA's information NC decided to close the case.			
RA may take suitable consequential action accordingly.			

Case No.: 32/6/81-ALC2/2016	Party Name: KALPANA INTERNATIONAL	Meet No/Date: 12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00098/AM17/	RLA File :06/24/040/00005/AM17/	Lic.No/Date:0610038373 29.04.2016	Defer Date: 06.09.2016
50 Decision :NC decided to ask firm to submit information as per DIPP UO No. 12/76/2016-TSW/50 dated 06/09/2016 as under :			
1. Details of carbon steel pipe fittings (Import item) and manufacturing operations on import items. 2. Difference in export and import items 3. Net weight of other inputs in export products, imported or indigenous, if any. 4. Wastage claimed on import items. If any.			
The case stands deferred to 18.10.2016.			

51 Case No.: 13/9/81-ALC2/2016	Party Name: ASSOCIATED	Meet No/Date: 12/81-	Approved
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:01/81/050/00171/AM17/	:02/24/040/00027/AM17/	24.05.2016	18.10.2016
Decision : NC decided to ask firm to submit information as per DIPP UO No. 12/76/2016-TSW/57 dated 06/09/2016 as under : 1. Difference in export item at Sl. No. 1 and import item at Sl. No. 1. 2. Manufacturing operation on import item at Sl. No. 1, if any. 3. Process of manufacture for export item at Sl. No 2 and wastages claimed at each stage of manufacture. 4. Information in respect of Sl.No.5 of Standard Deficiency Format, export product wise. The case stands deferred to 18.10.2016.			

Case No.:14/9/81-ALC2/2016	Party Name:CHANDAN STEEL LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Approved
HQ File :01/81/050/00181/AM17/	RLA File :03/94/040/00083/AM17/	Lic.No/Date:0310804945 24.05.2016	
58	Decision : NC decided to ratify the norms for the above AA as per MOS comments vide UO No.2(7)/2011-TW dated 08.08.2016 (copy enclosed). RA may take suitable consequential action accordingly - after seeking proof of company having AOD/VOD facilities.		

Case No.:15/9/81-ALC2/2016	Party Name:DHOOT TRANSMISSION PVT. LTD.,	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00182/AM17/	RLA File :03/94/040/00162/AM17/	Lic.No/Date:0310804969 25.05.2016	Defer Date: 18.10.2016
59	Decision : NC observed that case was referred to DHI for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 18.10.2016.		

Case No.:8/9/81-ALC2/2016	Party Name:VEDANTA LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00175/AM17/	RLA File :35/24/040/00007/AM17/	Lic.No/Date:3510044952 03.06.2016	Defer Date: 18.10.2016
60	Decision : NC observed that hard copy of the application for the above AA not received. NC decided to request concerned RA to send two set of application alongwith necessary document for consideration by Norms Committee and defer the case. The case stands deferred to 18.10.2016.		

61	Case No.:16/12/81-ALC2/2016	Party Name:SAHNEY KIRKWOOD PVT. LIMITED	Meet No/Date:12/81-ALC2/2016	Status: Deferred
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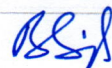

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		06.09.2016	
HQ File :01/81/050/00233/AM17/	RLA File :03/95/040/00179/AM17/	Lic.No/Date:0310805311 08.06.2016	Defer Date: 18.10.2016
Decision : NC observed that hard copy of the application for the above AA not received. NC decided to request concerned RA to send two set of application alongwith necessary document for consideration by Norms Committee and defer the case. The case stands deferred to 18.10.2016.			

Case No.: 17/12/81-ALC2/2016	Party Name:SAHNEY KIRKWOOD PVT. LIMITED	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00234/AM17/	RLA File :03/95/040/00183/AM17/	Lic.No/Date:0310805314 08.06.2016	Defer Date: 18.10.2016
62	Decision : NC observed that hard copy of the application for the above AA not received. NC decided to request concerned RA to send two set of application alongwith necessary document for consideration by Norms Committee and defer the case. The case stands deferred to 18.10.2016.		

Case No.: 17/9/81-ALC2/2016	Party Name:KALPANA INTERNATIONAL	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00184/AM17/	RLA File :06/24/040/00011/AM17/	Lic.No/Date:0610038396 09.06.2016	Defer Date: 18.10.2016
63	Decision : NC decided to ask firm to submit information as per DIPP UO No. 12/76/2016-TSW/63 dated 06/09/2016 as under : 1. Details of carbon steel pipe fittings (Import item) and manufacturing operations on import items. 2. Difference in export and import items 3. Net weight of other inputs in export products, imported or indigenous, if any. 4. Wastage claimed on import items. If any. The case stands deferred to 18.10.2016.		

Case No.: 3/9/81-ALC2/2016	Party Name:KGC ENGINEERING PROJECTS PVT. LTD.	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00170/AM17/	RLA File :31/83/040/00028/AM17/	Lic.No/Date:3110066175 13.06.2016	Defer Date: 18.10.2016
64	Decision : NC decided to send a letter to firm to submit information as per advise of the representative of DIPP as under: Information in respect of S. No. 3, 4, 8, 9 & 11 of Standard Deficiency Letter - Export Product wise.		


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The case stands deferred to 18.10.2016.

Case No.:1/9/81-ALC2/2016	Party Name:DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:12/81- ALC2/2016 06.09.2016	Approved
HQ File :01/81/050/00168/AM17/	RLA File :04/24/040/00047/AM17/	Lic.No/Date:0410162038 14.06.2016	

Decision : NC decided to **ratify** the norm for the above AA as per DIPP UO No. 12/76/2016-TSW/65 dated 06/09/2016 as under :

1. Word “Relevant” may be prefixed with the description of import items at Sl. No. 1 to 8.
2. Quantities of import items at Sl. No. 1 to 7 may be allowed as 1.02 Kgs./Kg. content in export items.
3. Quantities of import item at Sl. No. 8 & 9 may be on net to net basis with accountability clause as claimed by the firm.

RA may take suitable consequential action accordingly.

66	Case No.:2/12/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:12/81- ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00219/AM17/	RLA File :10/24/040/00025/AM17/	Lic.No/Date:1010059524 01.07.2016	Defer Date: 18.10.2016
	Decision : NC observed that application for the above AA has been referred to DeitY for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 18.10.2016.			

Case No.: 11/12/81-ALC2/2016	Party Name:B.C. POWER CONTROLS LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
HQ File :01/81/050/00228/AM17/	RLA File :05/23/040/00186/AM17/	Lic.No/Date:0510399054 11.07.2016	Defer Date: 18.10.2016

67 **Decision :** NC observed that hard copy of the application for the above AA not received. NC decided to request concerned RA to send two set of application alongwith necessary document for consideration by Norms Committee and defer the case.

The case stands deferred to 18.10.2016.

68	Case No.: 15/12/81-ALC2/2016	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00232/AM17/	RLA File :03/94/040/00267/AM17/	Lic.No/Date:0310806117 12.07.2016	Defer Date: 18.10.2016
	Decision : NC decided to ask firm to submit information as per DIPP UO No. 12/76/2016-			

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Wm

FRANCIS ROBERT THORNTON
MILWAUKEE, WISCONSIN, U.S.A.
Faintly visible text below the signature, including "MILWAUKEE, WISCONSIN, U.S.A." and "Faintly visible text below the signature".

TSW/68 dated 06/09/2016 as under :

1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.
2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)
3. Material balancing viz. net content of each imported and indigenous input, export product wise.
4. Total requirement of each raw material, export product wise, in a tabular form

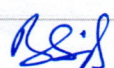
The case stands deferred to 18.10.2016.

69	Case No.: 4/12/81-ALC2/2016	Party Name:JMW INDIA (P) LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00221/AM17/	RLA File :05/23/040/00156/AM17/	Lic.No/Date:0510399065 13.07.2016	Defer Date: 18.10.2016
Decision : NC observed that case was referred to DIPP for comments. NC decided to wait for their comments and defer the case.				
The case stands deferred to 18.10.2016.				

70	Case No.: 18/9/81-ALC2/2016	Party Name:MEW ELECTRICALS LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00185/AM17/	RLA File :34/24/040/00113/AM17/	Lic.No/Date:3410042352 14.07.2016	Defer Date: 18.10.2016
Decision : NC observed that hard copy of the application for the above AA not received. NC decided to request concerned RA to send two set of application alongwith necessary document for consideration by Norms Committee and defer the case.				
The case stands deferred to 18.10.2016.				

71	Case No.: 9/12/81-ALC2/2016	Party Name:ALSTRONG ENTERPRISES INDIA PVT.LTD.	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00226/AM17/	RLA File :05/23/040/00190/AM17/	Lic.No/Date:0510399115 15.07.2016	Defer Date: 18.10.2016
Decision : NC observed that case was referred to DIPP for comments. NC decided to wait for their comments and defer the case.				
The case stands deferred to 18.10.2016.				

72	Case No.: 14/12/81-ALC2/2016	Party Name:TECHNICAL ASSOCIATES LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
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HQ File :01/81/050/00231/AM17/	RLA File :05/24/040/00161/AM17/	Lic.No/Date:0510399098 15.07.2016	Defer Date: 18.10.2016
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Decision : NC observed that case was referred to DHI for comments. NC decided to wait for their comments and defer the case.

The case stands deferred to 18.10.2016.

Case No.: 18/12/81-ALC2/2016	Party Name:BILCARE LIMITED	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
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HQ File :01/81/050/00235/AM17/	RLA File :31/83/040/00010/AM17/	Lic.No/Date:3110066259 20.07.2016	Defer Date: 18.10.2016
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73 **Decision :** NC observed that hard copy of the application for the above AA not received. NC decided to request concerned RA to send two set of application alongwith necessary document for consideration by Norms Committee and defer the case.

The case stands deferred to 18.10.2016.

Case No.: 3/12/81-ALC2/2016	Party Name:ITP ELECTRONICS PRIVATE LTD	Meet No/Date:12/81-ALC2/2016 06.09.2016	Approved
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HQ File :01/81/050/00220/AM17/	RLA File :05/23/040/00191/AM17/	Lic.No/Date:0510399181 21.07.2016	
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Decision : NC decided to **ratify** the norms for the above AA on repeat basis as per DIPP U.O. No.12/71/2016-TSW/74 as under :

1. Net weight of export product may be specified as 42937 Kgs.
2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 37875 Kgs. inclusive of 1% wastage.
3. Quantity of import item at S.No.2 may be allowed as applied for i.e. 365400 Meters inclusive of 1.5% wastage.
4. Quantities of import items at S.No.3 & 4 may be allowed as applied for i.e. 2,250,000 Nos. & 7,50,000 Nos. respectively on net to net basis.
5. Quantity of import item at S.No.5 may be allowed as 91350 Meters inclusive of 1.5% wastage.
6. Quantity of import item at S.No.6 may be allowed as applied for i.e. 159.86 Kgs. inclusive of 1.5% wastage.

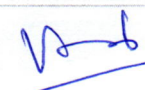
RA may take suitable consequential action accordingly.

Case No.: 6/12/81-ALC2/2016	Party Name:MALHOTRA CABLES PVT LTD	Meet No/Date:12/81-ALC2/2016 06.09.2016	Status: Deferred
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HQ File :01/81/050/00223/AM17/	RLA File :05/24/040/00065/AM17/	Lic.No/Date:0510399183 22.07.2016	Defer Date: 18.10.2016
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Decision : NC observed that case was referred to DIPP for comments. NC decided to wait for


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their comments and defer the case.

The case stands deferred to 18.10.2016.

76	Case No.: 13/12/81-ALC2/2016	Party Name: CUBEX TUBINGS LTD	Meet No/Date: 12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00230/AM17/	RLA File :09/24/040/00184/AM17/	Lic.No/Date: 0910063992 27.07.2016	Defer Date: 18.10.2016
	Decision : NC observed that case was referred to DIPP for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 18.10.2016.			

77	Case No.: 12/12/81-ALC2/2016	Party Name: CONSOLIDATED COIN COMPANY PRIVATE LIMITED	Meet No/Date: 12/81-ALC2/2016 06.09.2016	Status: Deferred
	HQ File :01/81/050/00229/AM17/	RLA File :05/23/040/00218/AM17/	Lic.No/Date: 0510399348 03.08.2016	Defer Date: 18.10.2016
	Decision : NC observed that case was referred to DIPP for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 18.10.2016.			

Minutes Offline Agenda for Meeting No. 12/81 dated 06.09.2016

Case No. AR-336	M/S. SAKSHI IMPEX, LUDHIANA
Meeting No. 12/81	F. No. 01/81/162/706/AM13/PRC/DES-II
Dated:- 06.09.2016	Noida SEZ File No. 12-398/2007-100%EOU/
Subject:-	Fixation of SION under 100% EOU.
Decision : NC observed that reply of the company was referred to C&PC for comments. NC decided to wait for their comments and defer the case. The case stands deferred to 18.10.2016.	

Case No. AR-337	M/S. CROMPTON GREAVES LIMITED
Meeting No. 12/81	F.No. 01/86/050/000217/AM02/DES-II
Dated:- 06.09.2016	RA File No. 03/24/042/00104/AM02
Subject:-	Modification of ratified Norms in respect of Advance authorization No. 0310114303 dated 13.12.2001.
Decision : NC observed that DHI deficiency letter sent to company seeking certain information. NC decided to await reply of the company and defer the case. The case stands deferred to 18.10.2016.	

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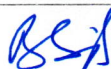
Case No. AR-338	M/S. LEITWIND SHRIRAM MANUFACTURING LIMITED
Meeting No. 12/81	F.No. 01/81/50/194/AM14/DES.II
Dated:- 06.09.2016	RA File No. 04/24/040/00071/AM14
Subject:-	Amendment/Modification of norms in respect of Advance Authorization No. 0410147961 dated 15.07.2013.
Decision : NC observed that DHI deficiency letter sent to company seeking certain information. NC decided to await reply of the company and defer the case.	
The case stands deferred to 18.10.2016..	

Case No. AR-339	M/S. CROMPTON GREAVES LIMITED
Meeting No. 12/81	F.No. 01/86/050/000323/AM14
Dated:- 06.09.2016	RA File No. 03/94/040/00758/AM13
Subject:-	Modification of ratified Norms in respect of Advance authorization No. 0310749939 dated 17.09.2013.
Decision : NC observed that DHI deficiency letter sent to company seeking certain information. NC decided to await reply of the company and defer the case.	
The case stands deferred to 18.10.2016.	

Case No. AR-340	M/S. KOTSONS PVT. LIMITED
Meeting No. 12/81	F.No. 01/81/050/00454/AM14
Dated:- 06.09.2016	RA File No.06/24/040/00032/AM14
Subject:-	Ratification of norms in respect of Advance Authorization No. 0610035619 dated 26.12.2013.
Decision : NC observed that comments offered by DHI vide UO No.TSW 3/60/2014 dated 01/09/2016 needs further examination and details.	
The case stands deferred to 18.10.2016.	

Case No. AR-341	M/S. VIJAI ELECTRICALS LIMITED
Meeting No. 12/81	F.No. 01/81/050/00446/AM09/
Dated:- 06.09.2016	RA File No. 09/24/040/00273/AM09/
Subject:-	Modification/amendment of ratified norms in respect of advance authorization no. 0910035596 dated 08.10.2008.
Decision : NC observed that application for the above AA was referred to DHI for comments. NC decided to ask company to provide justification for higher wastage as per S.No. II of P.138 AN Forms of FTP as requested by the Technical Authority(DHI).	
The case stands deferred to 18.10.2016.	

Case No. AR-342	M/S. TRIDENT TOOLS LIMITED
Meeting No. 12/81	F.No. 01/81/050/00270/AM14/
Dated:- 06.09.2016	RA File No. 03/95/040/00253/AM14/
Subject:-	Fixation of norms in respect of advance authorization no. 0310743492 dated 30.07.2013.
Decision : NC observed that application for the above AA was referred to MSME for	


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comments. NC decided to wait for their comments and defer the case.

The case stands deferred to 18.10.2016.

Case No. AR-343	M/S. VIJAI ELECTRICALS LIMITED
Meeting No. 12/81	F.No. 01/81/050/00197/AM12/
Dated:- 06.09.2016	RA File No. 09/24/040/00124/AM12/
Subject:-	Modification/amendment of ratified norms in respect of advance authorization no. 0910047284 dated 24.06.2011.

Decision : NC observed that application for the above AA was referred to DHI for comments. NC decided to ask company to provide justification for higher wastage as per S.No. II of P.138 AN Forms of FTP as requested by the Technical Authority(DHI).

The case stands deferred to 18.10.2016.

Case No. AR-344	M/S. MC COM INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting No. 12/81	F.No. 01/81/050/00474/AM13/
Dated:- 06.09.2016	RA File No. 03/95/040/00818/AM13/
Subject:-	Ratification of norms in respect of advance authorization no. 0310721688 dated 22.01.2013.

Decision : NC observed that application for the above AA was referred to MSME for comments. NC decided to wait for their comments and defer the case.

The case stands deferred to 18.10.2016.

Case No. AR-345	M/S. MC COM INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting No. 12/81	F.No. 01/81/050/00074/AM14/
Dated:- 06.09.2016	RA File No. 03/95/040/01053/AM13/
Subject:-	Ratification of norms in respect of advance authorization no. 0310729612 dated 26.03.2013.

Decision : NC decided to **ratify** the norms for the above AA as per the comments of O/o the DC (MSME) vide their UO note No. 30(112)/13-ME dated 21.06.2016 (copy enclosed).

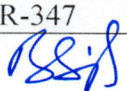
RA may take suitable consequential action accordingly.

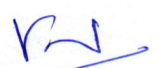
Case No. AR-346	M/S. B.R. INDUSTRIES LIMITED
Meeting No. 12/81	F. No. 01/81/050/00372/AM13/DES-II
Dated:- 06.09.2016	RA File No. 05/23/040/00309/AM13/
Subject:-	Modification/amendment of ratified norms in respect of Advance Authorization No. 0510338300 dated 06.11.2012.

Decision : NC observed that application for the above AA was referred to DHI for comments. NC decided to wait for their comments and defer the case.

The case stands deferred to 18.10.2016.

Case No. AR-347	M/S. DIANA METALS
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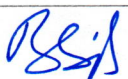

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विदेश व्यापार विभाग, नई दिल्ली
Foreign Trade Department, New Delhi

Meeting No. 12/81	HQ File :01/81/050/00233/AM16/DES.II
Dated:- 06.09.2016	RLA File :04/24/040/00093/AM16/
Subject:-	Ratification of norms in respect of Advance Authorization No. 0410160886 dated 07.08.2015.
Decision : NC observed that application for the above AA was referred to MSME for comments. NC decided to wait for their comments and defer the case.	
The case stands deferred to 18.10.2016.	

Case No. AR-348	M/S. AERO CANS INDIA PVT LIMITED
Meeting No. 12/81	HQ File :01/81/050/00329/AM15/
Dated:- 06.09.2016	RLA File :31/83/040/00099/AM15/
Subject:-	Ratification of norms in respect of Advance Authorization No. 3110064546 dated 11.07.2014.
Decision : NC decided to ratify the norms for the above AA on repeat basis as per DIPP U.O. No.12/71/2016-TSW/348-A/R as under :	
1. Net weight of export item may be specified as 40662 Kgs. 2. Quantity of import item may be allowed as applied for i.e. 40000 Kgs. as 1.03 Kgs./Kg. content in the export product.	
RA may take suitable consequential action accordingly	

Case No. AR-349	M/S. AERO CANS INDIA PVT LIMITED
Meeting No. 12/81	HQ File :01/81/050/00192/AM16/
Dated:- 06.09.2016	RLA File :31/83/040/00042/AM16/
Subject:-	Ratification of norms in respect of Advance Authorization No. 3110065509 dated 26.06.2015.
Decision : NC decided to ratify the norms for the above AA on repeat basis as per DIPP U.O. No.12/71/2016-TSW/349-A/R as under :	
1. Net weight of export item may be specified as 20331 Kgs. 2. Quantity of import item may be allowed as applied for i.e. 20000 Kgs. as 1.03 Kgs./Kg. content in the export product.	
RA may take suitable consequential action accordingly	

Case No. AR-350	M/S. GAMESA WIND TURBINES PRIVATE LIMITED
Meeting No. 12/81	HQ File : 01/81/050/00278/AM15/
Dated:- 06.09.2016	RLA File : 04/24/040/00004/AM15/
Subject:-	Ratification of norms in respect of Advance Authorization No. 0410157311 dated 22.04.2014.
Decision : NC decided to ratify the norms for the above AA as per DHI U.O. No.3(96)/14-TSW(B) dated 25.05.2016 (copy enclosed).	


 बलजीत सिंह/BALJIT SINGH
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Deptt. of Commerce
 भारत सरकार/Govt. of India
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi


 निदेशक, निर्यात प्रशासन
 Director, Export Administration
 निर्यात प्रशासन विभाग
 Export Administration Division
 वाणिज्य विभाग/Deptt. of Commerce
 भारत सरकार/Govt. of India
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

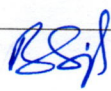
RA may take suitable consequential action accordingly.

Case No. AR-351	M/S. MANAKSIA ALUMINIUM COMPANY LIMITED
Meeting No. 12/81	F.No. HQ File :01/81/050/00244/AM16/DES-II/
Dated:- 06.09.2016	RA File No. 02/24/040/00054/AM16/
Subject:-	Modification/amendment in fixed norms in respect of advance authorization no. 0210206015 dated 27.07.2015.
Decision : : NC decided to ask firm to submit information as per DIPP UO No. 12/76/2016-TSW/351-A/R dated 06/09/2016 as under :	
1. It may be clarified as to how the thickness of Aluminium sheets/Coils in export items can be more than the thickness of items of import i.e. Aluminium sheets/Coils.	
The case stands deferred to 18.10.2016.	

Case No. AR-352	M/S. MPP TECHNOLOGIES PRIVATE LTD.
Meeting No. 12/81	HQ File : 01/81/050/00003/AM16/
Dated:- 06.09.2016	RLA File : 07/24/040/00309/AM15/
Subject:-	Modification of ratified norms in respect of Advance Authorization No. 0710107605 dated 12.02.2015 of M/S. MPP Technologies Private Ltd.
Decision : NC observed that application for the above AA was referred to DHI for comments. NC decided to wait for their comments and defer the case.	
The case stands deferred to 18.10.2016.	

Case No. AR-353	M/S. NAVGRAH FASTNERS PRIVATE LIMITED
Meeting No. 12/81	HQ File :01/81/050/00442/AM16/
Dated:- 06.09.2016	RLA File :52/24/040/00066/AM16/
Subject:-	Ratification of norms in respect of Advance Authorization No. 5210041712 dated 15.12.2015.
Decision : NC observed that application for the above AA was referred to DIPP for comments. NC decided to wait for their comments and defer the case.	
The case stands deferred to 18.10.2016.	

Case No. AR-354	M/S. NEOSTAR STEEL TUBES PVT. LTD.
Meeting No. 12/81	HQ File :01/81/050/00298/AM15/
Dated:- 06.09.2016	RLA File :04/24/040/00074/AM14/
Subject:-	Modification of ratified norms in respect of Advance Authorization No. 0410147871 dated 09.07.2013.
Decision : NC observed that application for the above AA was referred to DIPP for comments. NC decided to wait for their comments and defer the case.	


बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
कार्मिक विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi


विनीत कुमार कश्यप
MINISTER SECRETARY (TRADE)
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
कार्मिक विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

The case stands deferred to 18.10.2016.



Date: 22.09.2016

(Baljit Singh)

Place: New Delhi

Deputy Director General Foreign Trade

बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi



(Vinod Kumar Kashyap)

Foreign Trade Development Officer

विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi



Mfg. of Transformer Components

Products • c.r.g.o. Laminations • Toroidal Cores • Core Coil Assembly • Slit Coils • Wound Cores

CIN : U31102GJ2006PLC049469

1
06-09-2016

Date : 05.09.2016

Reference : 2016-17-07-102

To,

Norms Committee
Director General of Foreign Trade
Udyog Bhawan, H Wing,
Gate No.2, Maulana Azad Road,
New Delhi-110011
Mail Id: nc 2.dgft@nic.in

Sub : Request Letter for rectification of Norms of Advance Licence no. 3410028480 Dated 01.11.2010 File No.34/24/00201/AM-11 Dt. 28.10.2010

Respected Sir,

With Reference to above subject we hereby request you that Please ratify NORMS of above Licence No. 3410028480 Dtd. 01.11.2010 as earlier approved advance authorisation on repeat basis with Advance Licence No. 3410028243 Dtd. 08.10.2010 & File No. 34/24/040/00156 AM11/

The Export Item is same as earlier approved advance authorisation on repeat basis with said advance Licence.

Kindly do needful at your end.

Yours Faithfully,

Thanks & Regards,

For, Vilas Transcore Ltd

(Kalpesh Shah) Vice President (+91 9328026767)

Revised
on Repeat basis.

BSJ

VH

6/9/16

बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

विनीत कुमार काश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi



Corporate Office :

Unit - II :
Plot No. 435 to 437, 440, 453, 457
Nr. Galaxy Hotel, N.H.08, VIII-POR
Dist. Vadodara-391243.(Guj.) INDIA
Tele No. : +91-9228006001

Unit - I :
283-285, G.I.D.C. N.H. 8,
POR-Ramangamdi Ind. Estate
Dist. Vadodara-391243.(Guj.) INDIA
Telefax : +91-265-2830 718 / 19

24

06-09-2016

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

विदेश व्यापार महानिदेशालय

डीईएस-II अनुभाग, कमरा नं० 404

उद्योग भवन, नई दिल्ली

विषय:- अग्रिम प्राधिकार-पत्र सं० 3410041438 दिनांक 07.08.2015 के संबंध में
निविष्टि-निर्गत प्रतिमानकों के अनुसमर्थन हेतु मै० Alstom India Ltd.
का अनुरोध।

अग्रिम प्राधिकार-पत्र सं० 3410041438 दिनांक 07.08.2015 के संबंध में
निविष्टि निर्गत प्रतिमानकों के अनुसमर्थन में मै० Alstom India Ltd.
से प्राप्त दिनांक का उत्तर इसके साथ संलग्न है।

2. आपसे अनुरोध है कि उक्त मामले की जांच कर इस कार्यालय को तुरंत अपनी टिप्पणी प्रस्तुत करें। मामले को दिनांक 06.09.2016 को सूचीबद्ध किया गया है।

संलग्नक: यथोपरि

On Repeat basis
Recommended as requested

Per
6/9/16

श्री K.K. Jindani
Industrial Advisor
DHI
Udyog Bhawan
New Delhi

बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

विनोद कश्यप

(विनोद कुमार कश्यप)

विदेश व्यापार विकास अधिकारी

फोन नं० 23061562; एक्स. 267

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

डीजीएफटी आई.डी.नोट 01/81/50/461/एम-16-डीईएस-II, 49 दिनांक 06-09-2016

Subject: Ratification of Norms of Advance Authorisation No. 3410041438 dated 07.08.2015 issued under Para 4.7 of HBP, Vol. I.

To: "nc2.dgft@nic.in" <nc2.dgft@nic.in>

Cc: PATEL Gaurang-B -EXT <gaurang-b.patel@power.alstom.com>, ARORA Subodh Ku <subodh.ku.arora@power.alstom.com>, GUPTA ML <ml.gupta@power.alstom.com>, "dgft@trigon.co.in" <dgft@trigon.co.in>, "gurinder.singh@trigon.co.in" <gurinder.singh@trigon.co.in>

Date: 09/06/16 10:09 AM

From: PUJARI Laxmiprasad <laxmiprasad.pujari@power.alstom.com>

image001.jpg (29kB)

image002.png (181kB)

Kind Attention :- Mr. Vinod Kumar Kashyap (FTDO)
RA File Number :- 34/24/040/00138/AM16

Dear Sir

This mail has reference to our request for ad-hoc norms fixation of advance authorisation number 3410041438 dated 07.08.2015, we hereby request you the following :-

- Ratify norms for Advance authorisation number 3410041438 dated 07.08.2015 on repeat basis against Advance Authorisation number 3410033396 dated 05.03.2012 (Copy of norms decision attached)
- Export item appearing at Sr. No. 3, 4, 5 & 6 are i-duct spacers and to be allowed on net-to-net basis with no wastage
- Please note that Export Product is Stator Laminations (1 x 75 MW) with Generator rating of 88.5 MVA.

You are requested to kindly consider our request and ratify norms accordingly.

✓ 2. Ref: AA No 3410033396 Alstom I Vadodra.

Export product: 2X48.5MW Stator Core Lamination for Hydro Generator.

Inputs

S.No	Item	Quantity recommended
1	Electrical Steel CRNGO Coil - varnished	94.7MT with 14.7%net wastage
2	Electrical Steel CRNGO Coil - un varnished	0.9MT with 17%net wastage

Item 3. I-Duct spacers Net to net /GN4 with accountability clause

This issues with the approval of JS.

(K.K.Tiwari)

Industrial Adviser

बलजीत सिंह/BALJIT SINGH
उप महा निदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महा निदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
छद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महा निदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

Sl. No. 5	
Case No. AR	M/s. Alstom Projects India Limited
Meeting No. 01/81	File No. 01/81/050/0006/AM13/DES.II
Dated- 05.04.2016	RA File No. 34/24/040/00264/AM12
Subject:	Fixation of norms fixed in respect of Advance Authorization No. 3410033396 dated 05.03.2012.

B.S.
बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

18

V.K.
विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

Decision: NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. TSW(BY)3/(50)/2012 dated 16/3/2016 (Copy enclosed).

RA may take suitable consequential action accordingly.

With best regards,
Laxmiprasad Pujari.
Manager (Indirect Taxation)
GE Power India Limited
(Formerly known as Alstom India Limited)
Cell: 9998028499

CONFIDENTIALITY : This e-mail and any attachments are confidential and may be privileged. If you are not a named recipient, please notify the sender immediately and do not disclose the contents to another person, use it for any purpose or store or copy the information in any medium.

B.S.
बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

V.K.
विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

25
06-09-2016

भारत सरकार

वाणिज्य और उद्योग मंत्रालय
विदेश व्यापार महानिदेशालय

डीईएस-II अनुभाग, कमरा नं० 404
उद्योग भवन, नई दिल्ली

विषय:- अग्रिम प्राधिकार-पत्र सं० 3410041452 दिनांक 12.08.2015 के संबंध में
निविष्टि-निर्गत प्रतिमानकों के अनुसमर्थन हेतु मै० Alstom India Ltd.
का अनुरोध।

अग्रिम प्राधिकार-पत्र सं० 3410041452 दिनांक 12.08.2015 के संबंध में
निविष्टि निर्गत प्रतिमानकों के अनुसमर्थन में मै० Alstom India Ltd.
से प्राप्त दिनांक का उत्तर इसके साथ संलग्न है।

2. आपसे अनुरोध है कि उक्त मामले की जांच कर इस कार्यालय को तुरंत अपनी टिप्पणी
प्रस्तुत करें। मामले को दिनांक 06.09.2016 को सूचीबद्ध किया गया है।

संलग्नक: यथोपरि

विनोद कश्यप

(विनोद कुमार कश्यप)

विदेश व्यापार विकास अधिकारी
फोन नं० 23061562; एक्स. 267

Recommended.
Numbers not to net-
weight reduction is acceptable

NC-may consider श्री K.K. Tiwari
Industrial Advisor
DME
Udyog Bhawan
New Delhi
6/9/16

बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

डीजीएफटी आई.डी.नोट 01/81/50/460 /एएम-16 -डीईएस-II, 48 दिनांक 06.09.2016

Subject: **Gross Weight of Import & Net Weight of Export against AA No. 3410041452**
dtd. 12th August-2015

To: "nc2.dgft@nic.in" <nc2.dgft@nic.in>
Cc: PATEL Gaurang-B -EXT <gaurang-b.patel@power.alstom.com>,
ARORA Subodh Ku <subodh.ku.arora@power.alstom.com>,
GUPTA ML <ml.gupta@power.alstom.com>,
"dgft@trigon.co.in" <dgft@trigon.co.in>,
"gurinder.singh@trigon.co.in" <gurinder.singh@trigon.co.in>

Date: 09/06/16 10:19 AM

From: PUJARI Laxmiprasad <laxmiprasad.pujari@power.alstom.com>

Kind Attention :- Mr. Vinod Kumar Kashyap (FTDO)
RA File Number :- 34/21/040/00225/AM-16

Dear Sir

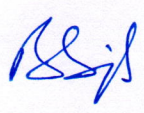
Please find the information against Advance License No. 3410041452 dated 12th August -2015 as requested by you :-

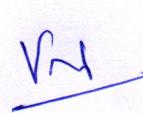
Import- Lower Shaft Proof Machined- Qty – 3 Nos = Gross Weight 1,80,000 Kgs. (60,000 Kgs each X 3 Nos = Total 1,80,000 Kgs)

Export- Lower Shaft (Critical Part of Generator) Qty. 3 Nos.= Net Weight 1,73,610 Kgs (57,870 Kgs each x 3 Nos= Total 1,73,610 Kgs)

With best regards,
Laxmiprasad Pujari.
Manager (Indirect Taxation)
GE Power India Limited
(Formerly known as Alstom India Limited)
Cell: 9998028499

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बलजीत सिंह/BALJIT SINGH
उप महाविदेशिक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion
(TSW)

26
06.09.2016

NC Meeting dated 06/09/2016 - Case No. 10/12/81 (M/s Arfin India Limited) (Advance Authorization No. 0810135861 dated 17.08.2015)

Advance Authorisation may be ratified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.

Norms committee may take a view

25
06/09/2016

(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/76/2016-TSW/26 dated 06/09/2016

BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

VINOD KUMAR KASHYAP
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

28
06.09.2016

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 06/09/2016 - Case No. 26/22/81 (M/s Jindal SAW Limited)
(Advance Authorization No. 0510395407 dated 24.08.2015)**

Advance Authorization may be ratified as under:

1. Sizes of export items, 3LPP /HSS Coating and CWC Coating thicknesses, their quantity and net weights may be specified as per enclosed Annexure-1.
2. Total net weight of export items may be specified as 50478.215 MT.
3. Quantities of import items at Sl. No.1 & 3 may be allowed as applied for being 0.71 % of FOB value of export items at Sl. No. 1.
4. Import items at Sl. No. 2, 4, 5, 6 & 7 may be allowed of "relevant grade" as contained in the export items.
5. Quantity of import item at Sl. No. 2 viz. Epoxy Paint of relevant Grade may be allowed as 73883 Litres .
6. Quantity of import item at Sl. No. 4 viz. Epoxy Powder of relevant grade may be allowed as applied for i.e. 132.42 MT taking clue from SIONs C-1290, C-1291 & C-1292.
7. Quantity of import item at Sl. No. 5 viz. Adhesive of relevant grade may be allowed as 54 MT taking clue from SIONs C-1290, C-1291 & C-1292.
8. Quantity of import item at Sl. No. 6 viz. Polypropylene(PP) or relevant grade may be allowed as 641 MT taking clue SIONs C-1290, C-1291 & C-1292.
9. Quantity of import item at Sl. No. 7 viz. Sintered Powder or relevant grade may be allowed as 23.07 MT .
10. Word "Relevant" may be prefixed with the description of import item at Sl. No. 8 and its quantity may be allowed as 1.03 Kgs./Kg. content in export items as claimed by the firm.
11. Quantity of import item at Sl. No. 9 viz. Cement may be allowed as 6151.9 MT as 1.05 Kgs./kg. content in export items.
12. Import items at Sl. No. 10 to 19 may be allowed on net to net basis with accountability clause.

Norms committee may take a view

06/09/2016
(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/76/2016-TSW/28 dated 06/09/2016

R.S.J.
बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

-25-

V.D.
विदेश व्यापार महानिदेशालय
V.D. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

S/No	Pipe Dia (mm)	Pipe Wall Thickness (mm)	Item Technical Characteristics / Quality etc.	3LPP/HSS Coating THK (MM)	CWC Coating THK (MM)	ITC (HS) Code	Nos of Bends	Quantity	UOM	Approx calculated Weight of the Export
21	323.9	23.8	12.750" OD X 23.80 MM 3LPP & CWC Coated Line Pipes	3.00	30.00	73051129	47	573.400	MTR	166.850
22	323.9	23.8	12.750" OD X 23.80 MM 3LPP & CWC Coated Line Pipes	3.00	30.00	73051129	14	170.800	MTR	49.700
23	273.1	20.6	10.750" OD X 20.60 MM 3LPP & CWC Coated Line Pipes	3.00	30.00	73051129	26	317.200	MTR	69.680
24	355.6	20.6	14" OD X 20.60 MM 3LPP & CWC Coated Line Pipes	3.50	30.00	73051129	15	183.000	MTR	53.850
25	355.6	20.6	14" OD X 20.60 MM 3LPP & CWC Coated Line Pipes	3.50	30.00	73051129	12	146.400	MTR	43.080
26	355.6	25.4	14" OD X 25.40 MM 3LPP & CWC Coated Line Pipes	3.50	30.00	73051129	23	280.600	MTR	32.800
27	355.6	25.4	14" OD X 25.40 MM 3LPP & CWC Coated Line Pipes	3.50	30.00	73051129	19	231.800	MTR	27.095
28	457.2	31.8	18" OD X 31.80 MM 3LPP & CWC Coated Line Pipes	3.50	30.00	73051129	21	256.200	MTR	136.710
29	457.2	23.8	18" OD X 23.80 MM 3LPP & CWC Coated Line Pipes	3.50	30.00	73051129	15	183.000	MTR	73.050
30	406.4	27.0	16" OD X 27.00 MM 3LPP & CWC Coated Line Pipes	3.50	30.00	73051129	17	207.400	MTR	27.360
31	323.9	20.6	12.750" OD X 20.60 MM 3LPP & CWC Coated Line Pipes	3.00	30.00	73051129	24	292.800	MTR	78.000
32	323.9	20.6	12.750" OD X 20.60 MM 3LPP & CWC Coated Line Pipes	3.00	30.00	73051129	77	951.600	MTR	250.250
33	323.9	17.5	12.750" OD X 17.50 MM 3LPP & CWC Coated Line Pipes	3.00	30.00	73051129	15	183.000	MTR	44.700
34	323.9	17.5	12.750" OD X 17.50 MM 3LPP & CWC Coated Line Pipes	3.00	30.00	73051129	15	183.000	MTR	44.700
35	219.1	15.9	8.625" OD X 15.90 MM 3LPP & CWC Coated Line Pipes	3.00	30.00	73051129	32	390.400	MTR	61.600
36	168.3	14.3	6.625" OD X 14.30 MM 3LPP & CWC Coated Line Pipes	2.50	30.00	73051129	16	195.200	MTR	14.000
37	323.9	23.80	12.750" OD X 23.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	6	27.597	MTR	7.350
38	323.9	23.80	12.750" OD X 23.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	3	9.599	MTR	3.675
39	323.9	23.80	12.750" OD X 23.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	26	119.585	MTR	31.850
40	273.1	20.60	10.750" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	8	33.283	MTR	6.720
41	273.1	20.60	10.750" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	2	5.960	MTR	1.680

श्री श्री श्री/ BALJIT SINGH
 Deputy Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce
 Government of India
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श्री श्री श्री/ BALJIT SINGH
 Deputy Director General of Foreign Trade
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 Ministry of Commerce
 Government of India
 New Delhi



-37-

184

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28

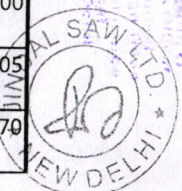
S/No	Pipe Dia (mm)	Pipe Wall Thickness (mm)	Item Technical Characteristics / Quality etc.	3LPP/HSS Coating THK (MM)	CWC Coating THK (MM)	ITC (HS) Code	Nos of Bends	Quantity	UOM	Approx calculated Weight of the Export
42	273.1	20.60	10.750" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	18	74.887	MTR	15.120
43	355.6	20.60	14" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	4	19.494	MTR	5.120
44	355.6	20.60	14" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	1	3.337	MTR	1.280
45	355.6	20.60	14" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	8	38.987	MTR	10.240
46	457.2	31.80	18" OD X 31.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	7	40.261	MTR	20.335
47	457.2	31.80	18" OD X 31.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	1	3.776	MTR	2.905
48	457.2	31.80	18" OD X 31.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	10	57.515	MTR	29.050
49	457.2	23.80	18" OD X 23.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	6	34.509	MTR	12.450
50	457.2	23.80	18" OD X 23.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	1	3.776	MTR	2.075
51	457.2	23.80	18" OD X 23.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	10	57.515	MTR	20.750
52	323.9	17.50	12.750" OD X 17.50 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	4	18.398	MTR	4.400
53	323.9	17.50	12.750" OD X 17.50 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	1	3.200	MTR	1.100
54	323.9	17.50	12.750" OD X 17.50 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	8	36.795	MTR	8.800
55	355.6	25.40	14" OD X 25.40 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	4	19.494	MTR	2.570
56	355.6	25.40	14" OD X 25.40 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	1	3.337	MTR	0.440
57	355.6	25.40	14" OD X 25.40 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	10	48.734	MTR	6.430
58	323.9	20.60	12.750" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	14	64.392	MTR	16.100
59	323.9	20.60	12.750" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	2	6.399	MTR	2.300
60	323.9	20.60	12.750" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	18	82.790	MTR	20.700
61	219.1	15.90	8.625" OD X 15.90 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	6	22.162	MTR	3.240
62	219.1	15.90	8.625" OD X 15.90 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	2	5.494	MTR	1.080

Director General of Foreign Trade
Ministry of Commerce & Industry
Government of India
New Delhi



S/No	Pipe Dia (mm)	Pipe Wall Thickness (mm)	Item Technical Characteristics / Quality etc.	3LPP/HSS Coating THK (MM)	CWC Coating THK (MM)	ITC (HS) Code	Nos of Bends	Quantity	UOM	Approx calculated Weight of the Export
63	219.1	15.90	8.625" OD X 15.90 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	16	59.098	MTR	8.640
64	168.3	14.30	6.625" OD X 14.30 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	4	13.018	MTR	1.420
65	168.3	14.30	6.625" OD X 14.30 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	1	2.527	MTR	0.355
66	168.3	14.30	6.625" OD X 14.30 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	8	26.037	MTR	2.840
67	323.9	23.80	12.750" OD X 23.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	4	18.398	MTR	4.900
68	323.9	23.80	12.750" OD X 23.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	8	25.598	MTR	9.800
69	323.9	23.80	12.750" OD X 23.80 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	1	4.599	MTR	1.225
70	355.6	20.60	14" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	6	29.240	MTR	7.680
71	355.6	20.60	14" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	1	3.337	MTR	1.280
72	355.6	20.60	14" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	10	48.734	MTR	12.800
73	323.9	17.50	12.750" OD X 17.50 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	2	9.199	MTR	2.200
74	323.9	17.50	12.750" OD X 17.50 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	1	3.200	MTR	1.100
75	323.9	17.50	12.750" OD X 17.50 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	10	45.994	MTR	11.000
76	355.6	25.40	14" OD X 25.40 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	2	9.747	MTR	1.285
77	355.6	25.40	14" OD X 25.40 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	1	3.337	MTR	0.440
78	355.6	25.40	14" OD X 25.40 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	8	38.987	MTR	5.145
79	323.9	20.60	12.750" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	10	45.994	MTR	11.500
80	323.9	20.60	12.750" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	5	15.999	MTR	5.750
81	323.9	20.60	12.750" OD X 20.60 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	48	220.772	MTR	55.200
82	406.4	27.00	16" OD X 27.00 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	4	21.250	MTR	2.805
83	406.4	27.00	16" OD X 27.00 MM HSS & CWC Coated Bend Pipes	2.50	30.00	73051129	1	3.556	MTR	0.479

18.8
 Director / Export
 Deputy Director General of Foreign Trade
 Directorate General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce
 Government of India
 New Delhi



S/No	Pipe Dia (mm)	Pipe Wall Thickness (mm)	Item Technical Characteristics / Quality etc.	3LPP/HSS Coating THK (MM)	CWC Coating THK (MM)	ITC (HS) Code	Nos of Bends	Quantity	UOM	Approx calculated Weight of the Export
105	355.6	25.40	14" OD X 25.40 MM Internal HBE Coating of Bends			73051129	4	20.294	MTR	1.160
106	355.6	25.40	14" OD X 25.40 MM Internal HBE Coating of Bends			73051129	3	7.024	MTR	0.870
107	355.6	25.40	14" OD X 25.40 MM Internal HBE Coating of Bends			73051129	1	3.537	MTR	0.290
108	355.6	25.40	14" OD X 25.40 MM Internal HBE Coating of Bends			73051129	10	50.734	MTR	2.900
109	323.9	23.80	12.750" OD X 23.80 MM Paint Coated Bend Pipes			73051129	4	19.196	MTR	1.055
110	323.9	23.80	12.750" OD X 23.80 MM Paint Coated Bend Pipes			73051129	2	4.622	MTR	0.528
111	323.9	23.80	12.750" OD X 23.80 MM Paint Coated Bend Pipes			73051129	8	27.196	MTR	2.112
112	323.9	23.80	12.750" OD X 23.80 MM Paint Coated Bend Pipes			73051129	1	4.799	MTR	0.264
113	355.6	25.40	14" OD X 25.40 MM Internal HBE Coating of Bends			73051129	2	10.147	MTR	0.580
114	355.6	25.40	14" OD X 25.40 MM Internal HBE Coating of Bends			73051129	2	4.683	MTR	0.580
115	355.6	25.40	14" OD X 25.40 MM Internal HBE Coating of Bends			73051129	1	3.537	MTR	0.290
116	355.6	25.40	14" OD X 25.40 MM Internal HBE Coating of Bends			73051129	8	40.587	MTR	2.320
117	406.4	27.00	16" OD X 27.00 MM Internal HBE Coating of Bends			73051129	4	22.050	MTR	1.520
118	406.4	27.00	16" OD X 27.00 MM Internal HBE Coating of Bends			73051129	3	7.171	MTR	1.140
119	406.4	27.00	16" OD X 27.00 MM Internal HBE Coating of Bends			73051129	1	3.756	MTR	0.380
120	406.4	27.00	16" OD X 27.00 MM Internal HBE Coating of Bends			73051129	8	44.100	MTR	3.040
121	323.9	14.30	12.750" OD X 14.30 MM Internal HBE Coated Pipes			73051129	1698	20891.250	MTR	356.580
122	355.6	14.30	14" OD X 14.30 MM Internal HBE Coated Pipes			73051129	960	11810.100	MTR	278.400
123	323.9	14.30	12.750" OD X 14.30 MM Internal HBE Coated Pipes			73051129	749	9207.600	MTR	157.290
124	355.6	14.30	14" OD X 14.30 MM Internal HBE Coated Pipes			73051129	689	8473.600	MTR	199.810
125	406.4	15.90	16" OD X 15.90 MM Internal HBE Coated Pipes			73051129	892	10977.690	MTR	276.520

Signature: Rishi B. SINGH
 Designation: Deputy Director
 Department: Deputy Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce
 Government of India
 New Delhi



30
06.09.2016

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 06/09/2016- Case No. 4/22/81 (M/s Diamond Metal Screens (Private) Limited) (Advance Authorization No. 0710108756 dated 21.09.2015)

Advance Authorization may be ratified as under:

1. Following may be added with the description of export item:

Ladder Type Cable Trays		
Size (mm)	Quantity(Nos.)	Net Weight(Kgs.)
150x 3000 x0.8 mm	2000 Nos.	11000 Kgs.
300x 3000 x0.8 mm	2000 Nos.	16000 Kgs.
450x 3000 x0.8 mm	2000 Nos.	22500 Kgs.
600x 3000 x0.8 mm	2000 Nos.	26000 Kgs.
Total net weight		75500 Kgs.

2. Quantity of import item may be allowed as 80167 Kgs. as 1.062 Kgs./Kg. content in export items after taking 1/3rd recovery from scrap.

Norms committee may take a view

200
06/09/2016
(S. K. Jain)
Development Officer

Norms Committee I

DIPP No. 12/76/2016-TSW/30 dated 06/09/2016

B.S./

बलजीत सिंह/BALJIT SINGH
उप महासचिव विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महासचिवालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
नयाँ दिल्ली
New Delhi

V.S./

विदेश व्यापार महासचिव
Deputy Director General of Foreign Trade
विदेश व्यापार महासचिवालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
नयाँ दिल्ली
New Delhi

42
06.09.2016

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 06 /09/2016- Case No. 4/6/81 (M/s Associated Cables Pvt. Limited.)
(Advance Authorization No. 0310803371 dated 16.03.2016)**

Advance Authorisation may be ratified as under:

1. Words " Cu/PVC/CUT 1.0 KV" may be suffixed with the description of export items at Sl. No. 1 to 5.
2. Words " Cu/ XLPE/CUT/ PVC 1.0 KV" may be suffixed with the description of export items at Sl. No. 6 to 8.
3. Net weights of export products at Sl. No. 1 to 8 may be specified as 18255 Kgs., 15363 Kgs., 5181 Kgs., 2579 Kgs., 6232 Kgs., 881 Kgs., 2894 Kgs. & 4385 Kgs. respectively.
4. Quantity of import item at Sl. No 1 viz. continuous cast Copper Rod(8 mm dia)(EC Grade) may be allowed as applied for i.e. 28338.27 Kgs. taking clue from Engineering Tables No. 4 & 5 .
5. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 1569.23 Kgs. as 1.05 Kgs/Kg content in the Export Products at Sl. No. 6 to 8.
6. Quantities of import item at Sl. No.3 viz. Copper Tape may be allowed as applied for i.e. 2657.85 Kgs. as 1.01 Kgs/Kg content in the Export Products at Sl. No. 1 to 8.
7. Quantity of import item at Sl. No. 4 viz. PVC Compound may be allowed as applied for i.e. 24532.02 Kgs. as 1.05 Kgs/Kg content in the Export Products at Sl. No. 1 to 8.
8. Import items at Sl. No. 5 & 6 may be allowed as per packing policy.

Norms committee may take a view

06/09/2016
(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/76/2016-TSW/42 dated 06 /09/2016

B.S./

बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
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V.H.

विदेश व्यापार महानिदेशालय
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विदेश व्यापार महानिदेशालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

44
06.09.2016

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 06/09/2016- Case No. 1/6/81 (M/s A-1 Fence Products Company Pvt. Limited) (Advance Authorization No. 0310803436 dated 18.03.2016)

Advance Authorisation may be ratified as under:

1. Following may be added with the description of export item:
“ Wire Dia: 4 mm, Mesh Size: 50 x 100 mm
Sizes, 1000 mm(L)x 1000 mm(W)x 1000 mm(H)- 8150 Nos.
914 mm(L)x 760 mm(W)x 1000 mm(H)- 2130 Nos.
610 mm(L)x 610 mm(W)x 1220 mm(H)- 1060 Nos.
500 mm(L)x 500 mm(W)x 1000 mm(H)- 630 Nos.
1000 mm(L)x 1000 mm(W)x 500 mm(H)- 1300 Nos.”
2. Diameter of import item at Sl. No. 1 may be modified as “4 mm” and its quantity may be allowed as 152.853 MT as 1.01 Kgs./Kg. content in the export items.
3. Quantity of import item at Sl. No. 2 may be allowed as 21.05 MT as 1.02 Kgs./Kg. content in the export items

Norms committee may take a view

/ s 06/09/2016
(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/76/2016-TSW/44 dated 06/09/2016

BSJ

बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
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VH

विनीत कुमार कश्यप
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Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion
(TSW)

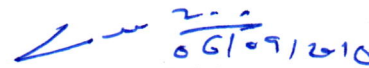
50
06.09.2016

NC Meeting dated 06/09/2016 - Case No. 32/6/81 (M/s Kalpana International)
(Advance Authorization No. 0610038373 dated 29.04.2016)

Firm may be asked to submit the following information:

1. Details of carbon steel pipe fittings (Import item) and manufacturing operations on import items.
2. Difference in export and import items
3. Net weight of other inputs in export products, imported or indigenous, if any.
4. Wastage claimed on import items. If any.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/76/2016-TSW/50 dated 06/09/2016


बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
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विनीत कुमार कश्यप
V. S. Srinivasan
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Udyog Bhawan, New Delhi

51
06.09.2016

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 06/09/2016 - Case No. 13/9/81 (M/s Associated Cables Pvt. Limited.)
(Advance Authorization No. 0310804320 dated 02.05.2016)**

Advance Authorisation may be ratified as under:

1. Words " Cu/XLPE/CUT 1.0 KV" may be suffixed with the description of export items at Sl. No. 1, 2 & 3.
2. Words " Cu/PVC/CUT 1.0 KV" may be suffixed with the description of export item at Sl. No. 4.
3. Net weights of export products at Sl. No. 1, 2, 3 & 4 may be specified as 20554 Kgs., 41257 Kgs., 104443 Kgs. & 5785 Kgs. respectively.
4. Quantity of import item at Sl. No 1 viz. continuous cast Copper Rod(8 mm dia)(EC Grade) may be allowed as applied for i.e. 104793.93 Kgs. taking clue from Engineering Tables No. 4 & 5 .
5. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 25521.19 Kgs. as 1.05 Kgs/Kg content in the Export Products at Sl. No. 1 to 3.
6. Quantities of import item at Sl. No.3 viz. Copper Tape may be allowed as applied for i.e. 8499.42 Kgs. as 1.01 Kgs/Kg content in the Export Products at Sl. No. 1 to 4.
7. Quantity of import item at Sl.No. 4 viz. PVC Compound may be allowed as applied for i.e. 36138.7 Kgs. as 1.05 Kgs/Kg content in the Export Products at Sl. No. 1 to 4.

Norms committee may take a view

/ 06.09.2016
(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/76/2016-TSW/51 dated 06 /09/2016

Raj Singh
उप महासंचालक विदेश व्यापार
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Udyog Bhawan, New Delhi

52
06.09.2016

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 06/09/2016 - Case No. 11/9/81 (M/s Apar Industries Limited) (Advance Authorization No. 0310804385 dated 03.05.2016)

Firm may be asked to submit the following information:

1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.
2. Details of import item at Sl. No. 8 (Hot Rolled Steel Sheet Alloy) and its specific use in export items.
3. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)
4. Material balancing viz. net content of each imported and indigenous input, export product wise.
5. Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view

✓ 06/09/2016

(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/76/2016-TSW/52 dated 06/09/2016

B.S./S
बलजीत सिंह/BALJIT SINGH
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Deputy Director General of Foreign Trade
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Directorate General of Foreign Trade
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भारत सरकार/Govt. of India
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VN
निदेशक विदेश व्यापार
DIRECTOR GENERAL of F.O.T.
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion
(TSW)

57

06.09.2016

NC Meeting dated 06/09/2016- Case No. 4/9/81 (M/s. Manaksia Aluminim Company Limited) (Advance Authorization No. 0210206710 dated 24.05.2016)

Firm may be asked to submit the following information:

1. Difference in export item at Sl. No. 1 and import item at Sl. No. 1.
2. Manufacturing operation on import item at Sl. No. 1, if any.
3. Process of manufacture for export item at Sl. No 2 and wastages claimed at each stage of manufacture.
4. Information in respect of Sl. No. 5 of Standard Deficiency Format, export product wise.

Norms committee may take a view

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/76/2016-TSW/57 dated 06 /09/2016

BSJ
नरेश कुमार सिंह/RAJIT SINGH
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Deputy Director General of Foreign Trade
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V
विदेश व्यापार निदेशालय
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Udyog Bhawan, New Delhi

Government of India
Ministry of Steel
Technical Wing

Subject: Ratification of Advance Authorization No 0310804945 dated 24.05.2016-M/s Chandan Steel Limited, Mumbai.

DGFT may refer to their UO No 01/81/50/181/AM-17/DES-2/18 dated 20.07.2016 on the subject mentioned above. In this connection, it is informed that the request of the applicant has been examined and this Ministry recommends the following quantity of import taking clue from SIONs C-524, C-525 and C-535 against export of 2250 MT and 750 MT Bright Bars made from Hot Rolled Stainless Steel Peeled Bars of ITC Code 72222012, Grade 304 and 316 and 1500 MT and 500 MT Stainless Steel Bars and Rods, Stainless steel round corner square (ITC Code 72221992), Stainless Steel Hot Rolled flats (ITC Code 72209090) , Stainless steel angles, shapes & sections (ITC Code 7224020) and stainless steel wire (ITC Code 72230091) of grade 304 and 316:

Sl No	Item of import	Quantity applied	Quantity to be allowed
1	Stainless Steel melting scrap Grade- 304	3350 MT	3350 MT
2	Stainless Steel melting scrap Grade -316	1100 MT	1100 MT
3	Relevant shaped refractories (Bricks)	100 MT	100 MT
4	Relevant monolithic refractories (Ramming Mass)	20 MT	20 MT
5	Relevant special refractories (Shrouds, Mono Blocks, Stopper, Nozzles, slide gate refractory, porous plugs, Zircon Nozzles & Tundish Nozzles)	5 MT	5 MT
6	Unwrought Nickel	75 MT	72 MT

The above recommendation are however based on understanding that the company has AOD/VOD facilities as claimed by them.



(S.K.Bhatnagar)

Deputy Industrial adviser

✓ **Shri Vinod Kumar Kashyap, FTDO, DES-II, DGFT, Udyog Bhawan, New Delhi**

Ministry of Steel U.O. no 2(7)/2011-TW dated 08.08.2016


बलजीत सिंह/BALJIT SINGH
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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
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Udyog Bhawan, New Delhi

63
06.09.2016

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 06/09/2016 - Case No. 17/9/81 (M/s Kalpana International)
(Advance Authorization No. 0610038396 dated 09.06.2016)

Firm may be asked to submit the following information:

1. Details of carbon steel pipe fittings (Import item) and manufacturing operations on import items.
2. Difference in export and import items
3. Net weight of other inputs in export products, imported or indigenous, if any.
4. Wastage claimed on import items. If any.

Norms committee may take a view

06/09/2016
(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/76/2016-TSW/63 dated 06/09/2016

Baljit Singh
बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
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Vinod Kumar
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Udyog Bhawan, New Delhi

65
06.09.2016

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 06/09/2016- Case No. 1/9/81(M/s Diamond Engineering (Chennai) Pvt. Limited) (Advance Authorization No. 0410162038 dated 14.06.2016)

Advance Authorisation may be ratified as under:

1. Word "Relevant" may be prefixed with the description of import items at Sl. No. 1 to 8.
2. Quantities of import items at Sl. No. 1 to 7 may be allowed as 1.02 Kgs./Kg. content in export items.
3. Quantities of import item at Sl. No. 8 & 9 may be on net to net basis with accountability clause as claimed by the firm.

Norms committee may take a view

06.09.2016

(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/76/2016-TSW/65 dated 06/09/2016

B.S.

बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
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V.R.

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Udyog Bhawan, New Delhi

68
06.09.2016

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 06/09/2016 - Case No. 15/12/81 (M/s Apar Industries Limited) (Advance Authorization No. 0310806117 dated 12.07.2016)

Firm may be asked to submit the following information:

1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.
2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)
3. Material balancing viz. net content of each imported and indigenous input, export product wise.
4. Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/76/2016-TSW/68 dated 06/09/2016


बलजीत सिंह/BALJIT SINGH
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विदेश व्यापार महाविदेशीय
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Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion
(TSW)**

74
06.09.2016

**NC Meeting dated 06/09/2016- Case No. 3/12/81 (M/s. ITP Electronics Private Limited)
(Advance Authorization No. 0510399181 dated 21.07.2016)**

Advance Authorization may be ratified as under on repeat basis:

1. Net weight of export product may be specified as 42937 Kgs.
2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 37875 Kgs. inclusive of 1% wastage.
3. Quantity of import item at S.No.2 may be allowed as applied for i.e. 365400 Meters inclusive of 1.5% wastage.
4. Quantities of import items at S.No.3 & 4 may be allowed as applied for i.e. 2,250,000 Nos. & 7,50,000 Nos. respectively on net to net basis.
5. Quantity of import item at S.No.5 may be allowed as 91350 Meters inclusive of 1.5% wastage.
6. Quantity of import item at S.No.6 may be allowed as applied for i.e. 159.86 Kgs. inclusive of 1.5% wastage.

Norms Committee may take a view.

/ 06/09/2016

**(S.K.Jain)
Development Officer**

Norms Committee II

DIPP No.12/76/2016-TSW/74 dated 06/09/2016

B.S.

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V.R.

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AR-345
66.09.2016

Govt of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

30(112)/2013-ME

Subject: AA no 0310729612 dated 26.3.2013 of M/s Mc Com Industries India Pvt Ltd

As per the reply norms may be fixed as follows:-

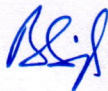
- Sno 1 of items of import may be allowed for 198 kg after affecting 50% recovery for scrap and inclusive of 24.5% wastage.
- Sno 2 of items of import may be allowed for 501 kg after affecting 50% recovery for scrap and inclusive of 23.7% wastage.
- Sno 3 of items of import may be allowed for 344.4 kg after affecting 50% recovery for scrap and inclusive of 28% wastage.
- Sno 4 of items of import may be allowed for 492 kg after affecting 50% recovery for scrap and inclusive of 19.7% wastage.
- Sno 5 of items of import may be allowed for 1035 kg after affecting 50% recovery for scrap and inclusive of 18.15% wastage.

This issues with the approval of Director (ME) for taking view by NC.

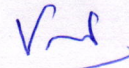


(K.S.Sodhi)
AD (ME)

Shri V.K.Kashyap FTDO, DGFT Udhog Bhawan New Delhi
O/o The DC(MSME) UO note no 30(112)/13-ME dated 21.06.16



बलजीत सिंह/BALJIT SINGH
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विनोद कुमार काश्यप
VINOD KUMAR KASHYAP
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Department of Industrial Policy & Promotion
(TSW)

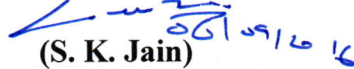
AR-348
06.09.2016

NC Meeting dated 06/09/2016 - Case No. A/R-348 (M/s Aero Cans India Private Limited) (Advance Authorization No. 3110064546 dated 11.07.2014)

Advance Authorization may be ratified as under:

1. Net weight of export item may be specified as 40662 Kgs.
2. Quantity of import item may be allowed as applied for i.e. 40000 Kgs. as 1.03 Kgs./Kg. content in the export product.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/76/2016-TSW/348-A/R dated 06/09/2016


बलजीत सिंह/BALJIT SINGH
उप महाविदेशीय विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महाविदेशीय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi


विनोद कुमार
विदेशीय व्यापार विभाग
Deputy Director General of Foreign Trade
विदेश व्यापार महाविदेशीय
Directorate General of Foreign Trade
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भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

AR-349

06.09.2016

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 06/09/2016 - Case No. A/R-349 (M/s Aero Cans India Private Limited) (Advance Authorization No. 3110065509 dated 26.06.2015)

Advance Authorization may be ratified as under:

1. Net weight of export item may be specified as 20331 Kgs.
2. Quantity of import item may be allowed as applied for i.e. 20000 Kgs. as 1.03 Kgs./Kg. content in the export product.

Norms committee may take a view

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/76/2016-TSW/349-A/R dated 06/09/2016


बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi


विकास कुमार जैन
Vikas Kumar Jain
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

AR-350

06-09-2016

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/S Gamesa Wind Turbines for ratification of norms of AA no -0410157311 dt 22-04-14.

DES-II, DGFT may kindly refer to the above mentioned AA of M/S Gamesa Wind Turbines. This Office recommends as follows based on the information submitted by the firm:

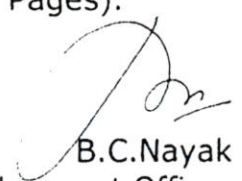
Export

Wind Operated Electricity Generators with Standard Accessories, Model G97- 5 Sets. The total export weight of 5 sets is 1410.6 MT and the same may be incorporated in the AA.

Import

The firm has clarified that it is proposing to import components only. The firm has deleted item no. 136, 149, 192, 196 & 212 & revised the list of import. In view of above this Office recommends import of revised items as submitted by the firm in their reply of dated 19.11.2015 under GN-4 with accountability. (4 Pages).

This issues with the approval of IA (KKT).


B.C.Nayak
Development Officer
25-05-16

DGFT, FTDO, DES-II

Deptt. of HI, UO No 3(96)/14-TSW(B)

dated


बलजीत सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
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उद्योग भवन, नई दिल्ली
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विनोद कुमार कटनार
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Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

AK-350

STATEMENT OF IMPORTS

Lic No.0410157311 Dt.22.04.2014

Sl. No	Description of Items	Qty as Per Licence	UOM	UTILIZED QTY AS PER BE	REMARKS
2	TREADED ROD DIN 975 M10X300MM 8.8 TZN	20	Nos	20	Component - Net to net basis
3	HEXAGON NUT ISO 4032 M12 A4-70	80	Nos	80	Component - Net to net basis
4	SHIM D5x50x0.5	60	Nos	60	Component - Net to net basis
5	DOWEL PIN D.20X40	10	Nos	10	Component - Net to net basis
9	BUSHING F.YAW RING SCRAPER.G10X YAW STM	25	Nos	25	Component - Net to net basis
10	HEXAGONAL NUT ISO 4032 M8 A4-70	180	Nos	180	Component - Net to net basis
14	SCR.ISO 10642-M12X35-8.8-DAC500B	105	Nos	105	Component - Net to net basis
18	SCR.ISO 4017-M16x90-8.8-DAC500B	30	Nos	30	Component - Net to net basis
19	SCR.ISO 4017-M8x20-8.8-DAC500B	370	Nos	370	Component - Net to net basis
20	SCR.ISO 4014-M16x100-8.8-DAC500B	30	Nos	30	Component - Net to net basis
26	OIL DRIP PAN	10	Nos	10	Component - Net to net basis
27	SCR.ISO 4014-M16x90-8.8-DAC500A	50	Nos	50	Component - Net to net basis
28	SCR.ISO 4017-M16X30-8.8-DAC500B	80	Nos	80	Component - Net to net basis
30	BOLT ISO 4017-M12X30-8.8-DAC500B	165	Nos	165	Component - Net to net basis
31	WAS.ISO 7089-10-200 HV-DAC500B	655	Nos	40	Component - Net to net basis
32	WAS. ISO 7416-36-300Hv-DACROMET 500B	40	Nos	40	Component - Net to net basis
34	FA TRAFO G8X NEUTRAL CONNECTION ING.V2.1	5	Nos	5	Component - Net to net basis
35	NUT ISO 4032-M16-8-DAC500B	210	Nos	84	Component - Net to net basis
36	SCR.ISO4762-M10X100-8.8 DAC500B	50	Nos	50	Component - Net to net basis
39	WASHER DIN 6916-25-300 HV-DACROMET 500B	180	Nos	180	Component - Net to net basis
40	NACELLE SERVICE SOCKET 220V	5	Nos	5	Component - Net to net basis
41	FLANGELESS THREADED PLUGS M20	45	Nos	45	Component - Net to net basis
47	WAS.ISO 7089-20-300 HV-DAC500B	410	Nos	410	Component - Net to net basis
49	SHIM 1MM FOR TORQUE ARM BRIDGE ADJUSTM	20	Nos	20	Component - Net to net basis
53	SHIM 1MM FOR TORQUE ARM ADJUSTMENT	20	Nos	20	Component - Net to net basis
55	SHIM 2MM FOR TORQUE ARM BRIDGE ADJUSTM	20	Nos	20	Component - Net to net basis
56	SHIM 2MM FOR TORQUE ARM ADJUSTMENT	20	Nos	20	Component - Net to net basis
57	BOLT ISO 4017 M12X50 A4-70	80	Nos	80	Component - Net to net basis
58	SCREW DIN 6921-M16X45-8.8-DAC500B	130	Nos	18	Component - Net to net basis

बलजीत सिंह/BALJIT SINGH
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विदेश व्यापार महासंचालक
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

For GAMESA WIND TURBINES PVT. LTD.

-59-

N. RAVICHANDRAN
Director

विदेश व्यापार विभाग
विदेश व्यापार विभाग, नई दिल्ली
In Trade Division, New Delhi
विदेश व्यापार विभाग
Directorate General of Foreign Trade
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi

AR-350

Sl. No	Description of Items	Qty as Per Licence	UOM	UTILIZED QTY AS PER BE	REMARKS
60	BOLT ISO 4017 M8X35 A4-70	280	Nos	280	Component - Net to net basis
64	NUT DIN 6923-M20-8-DAC500B	220	Nos	4	Component - Net to net basis
67	STUD BOLT DIN 976-1-M8X860-B-A4-70	20	Nos	20	Component - Net to net basis
69	SCREW DIN 6921 M10X30 8.8 Y. DICROMATED	60	Nos	60	Component - Net to net basis
71	SHEAR PIN DIN 1481 D28x100	10	Nos	10	Component - Net to net basis
73	SCR.ISO 4017-M24X60-8.8-DAC500B	60	Nos	60	Component - Net to net basis
77	SCREW DIN 6921 M12X45 8.8 Y. DICHROM.	210	Nos	210	Component - Net to net basis
80	G9X PG MAIN SHAFT MISCELLANEOUS	5	Nos	5	Component - Net to net basis
82	THREADED ROD DIN975 M16X300-8.8-DAC500B G9X	40	Nos	8	Component - Net to net basis
83	THREADED ZINC COATING TAP M20	60	Nos	60	Component - Net to net basis
84	SHIM 0.5MM FOR TORQUE ARM BRIDGE ADJUSTM	60	Nos	60	Component - Net to net basis
85	SHIM 0.5MM FOR TORQUE ARM ADJUSTMENT	60	Nos	60	Component - Net to net basis
87	SHIM FOR LATERAL FLOOR	80	Nos	80	Component - Net to net basis
88	GRID TRAY JOINT	160	Nos	64	Component - Net to net basis
89	SEAL FLOOR PL COVERING BLADE	15	Nos	15	Component - Net to net basis
90	G9X PG CHAINS REAR FRAME	5	Nos	5	Component - Net to net basis
93	FA TUBE D160 EXHAUST SLIP RING UNIT G9X	5	Nos	5	Component - Net to net basis
94	LEVEL SENSOR EVS311-20012	5	Nos	5	Component - Net to net basis
98	SCR. ISO 7436-M12X240-45H-DAC500B	60	Nos	60	Component - Net to net basis
100	SF PASS EXPANSION TANK G8X	5	Nos	5	Component - Net to net basis
101	MOQUETTE 2000x2000	15	Nos	15	Component - Net to net basis
102	CABLE WS304 G8X	5	Nos	5	Component - Net to net basis
104	ELECTRONIC 2X18W 120-230V 50-60HZ LIGHT	5	Nos	5	Component - Net to net basis
105	FRONT SAFETY-WALK BAND 650mm x 152mm	75	Nos	75	Component - Net to net basis
109	G97 PHASE 3 BOLTING CONSTRUCTION STD IND	5	Nos	5	Component - Net to net basis
110	WASHER HARD THICK 36-300HV-DACROMET 500B	280	Nos	280	Component - Net to net basis
111	INSULATION SCREEN FOR G8X TRANS. CABLES	5	Nos	5	Component - Net to net basis
112	SHEAR PIN DIN 1481 D45X140	20	Nos	20	Component - Net to net basis
113	CONNECTING BOX A15	5	Nos	5	Component - Net to net basis
117	EMERGENCY PUSH BUTTON G8X/G97 INDIA	10	Nos	6	Component - Net to net basis
118	Sens.Balluff 0206D BESM30ML1,10-30Vdc	15	Nos	6	Component - Net to net basis
119	Additional Switch for top stop	5	Nos	5	Component - Net to net basis

For GAMESA WIND TURBINES PVT. LTD.

बलजीत सिंह / BALJIT SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
भारत सरकार / Govt. of India
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Udyog Bhawan, New Delhi

-60-

N. RAVICHANDRAN
Director

विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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भारत सरकार / Govt. of India
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AR-350

Sl. No	Description of Items	Qty as Per Licence	UOM	UTILIZED QTY AS PER BE	REMARKS
121	FA NACELLE ACCES LADDER G9X	5	Nos	5	Component - Net to net basis
122	GENERIC SPIN-ON FILTER GEARBOX	10	Nos	10	Component - Net to net basis
123	WASHER HARD THICK 24-300HV-DACROMET 500B	285	Nos	285	Component - Net to net basis
124	WASHER DIN 6319 D M16 550 HV A4-70	80	Nos	80	Component - Net to net basis
126	COVER PLATE FOR HUB G9X 2 MW	5	Nos	5	Component - Net to net basis
127	WASHER DIN 6319 C M16 550 HV A4-70	80	Nos	80	Component - Net to net basis
128	O.F.HCS Phoenix rugged-2-1,5	5	Nos	5	Component - Net to net basis
129	COOPER BUS BAR EARTHING	5	Nos	5	Component - Net to net basis
132	FA BLADE BEARING AUXILIARY ELEMENTS G97	15	Nos	15	Component - Net to net basis
134	SCR.ISO 4014-M24x130-10.9-DAC500A	20	Nos	20	Component - Net to net basis
137	LEAK DEPOSIT LEVEL INDICATOR	5	Nos	5	Component - Net to net basis
138	BLADE BEARING CANVAS G80	15	Nos	15	Component - Net to net basis
139	LIGHTNING TRANSMISSION SYSTEM WITHOUT CO	15	Nos	15	Component - Net to net basis
140	SF TRAF0 CABLES FUSE PLATE SUPPORT G8X	15	Nos	15	Component - Net to net basis
142	SF MANIFOLD BLOCK PROTECTION G8X	15	Nos	15	Component - Net to net basis
143	G9X PG ELEC. MISCELLANEOUS CONSTRUCTION	5	Nos	5	Component - Net to net basis
144	G9X PG BEARING HOUSE AUX. ELEMENTS	5	Nos	5	Component - Net to net basis
145	SEAL CONTACT RING REAR, NARROW	5	Nos	5	Component - Net to net basis
146	G8X-G9X MISCEL TOUCH UP - LUBRICAT CONST	5	Nos	5	Component - Net to net basis
147	SPRING DISC FOR TORQUE ARM	20	Nos	20	Component - Net to net basis
148	G9X PG CABLE TRAY RIGHT FLOOR	5	Nos	2	Component - Net to net basis
151	SF STAIRS OVER LOW SPEED SHAFT G9X	5	Nos	5	Component - Net to net basis
152	GATEWAY PRODUCT	5	Nos	5	Component - Net to net basis
153	Pack additional for Tower G90	5	Nos	5	Component - Net to net basis
155	SF TRAF0 FUSE LINE C PLATE G8X	5	Nos	5	Component - Net to net basis
156	ARC DETECTOR SELCO V-TYPE CABLE 15M+SUP	10	Nos	10	Component - Net to net basis
157	SF TRAF0 CABLES SUPPORT G9X NS	5	Nos	5	Component - Net to net basis
158	Maritime box for Lift G90	5	Nos	5	Component - Net to net basis
163	SMP PIEZOELECTRIC ACCELEROMETER	25	Nos	25	Component - Net to net basis
165	FA GENERATOR FLEXIBLE AIR EXHAUST G9X	5	Nos	3	Component - Net to net basis
166	SEAL CONTACT RING, REAR, WIDE	5	Nos	5	Component - Net to net basis

बलजीत सिंह / BALJIT SINGH
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Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
भारत सरकार / Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

For GAMESA WIND TURBINES PVT. LTD.

- 61 -

N. RAVICHANDRAN
Director

विदेश व्यापार महानिदेशालय
Udyog Bhawan, New Delhi

Sl. No	Description of Items	Qty as Per Licence	UOM	UTILIZED QTY AS PER BE	REMARKS
168	G8X-G9X PG PASSY MECHANICAL BRAKE CLIPS	5	Nos	5	Component - Net to net basis
169	SF TRAFO FUSE LINE A-B PLATE G8X	10	Nos	10	Component - Net to net basis
172	GENERIC GEARBOX ELEC MOTOPUMP 50HZ 3KW	5	Nos	5	Component - Net to net basis
173	SEAL CONTACT RING, FRONT	10	Nos	10	Component - Net to net basis
175	PIN SCP D110 L570	15	Nos	15	Component - Net to net basis
176	G9X KIT CONTROL CABLES OPTIC FIBRE TOP-G	5	Nos	5	Component - Net to net basis
181	GENERIC G9X ELECTRIC ROTATING JOINT STD	5	Nos	5	Component - Net to net basis
182	ULTRA SONIC ANEMOMETER 2D	5	Nos	5	Component - Net to net basis
187	G97 LM BLADE STUDS	15	Nos	15	Component - Net to net basis
190	REAR BEARING HOUSING G9X STD	5	Nos	5	Component - Net to net basis
191	FA GENERIC REAR BEARING 24188 ECA-W33	5	Nos	5	Component - Net to net basis
193	SF PASS TRAFO WALL G9X	5	Nos	5	Component - Net to net basis
194	Accessories for Tower G90	5	Nos	5	Component - Net to net basis
195	FA GENERIC FRONT BEARING 230-630 CA-W33	5	Nos	5	Component - Net to net basis
197	FRONT BEARING HOUSING G9X STD	5	Nos	5	Component - Net to net basis
199	G9X PASSY REAR FRAME SAND & CTRAL FLOOR	5	Nos	5	Component - Net to net basis
200	Lift Shart LG90	5	Nos	5	Component - Net to net basis
201	SF PASS YAW RING G9X	5	Nos	5	Component - Net to net basis
202	G8X-G9X GENERIC PITCH CYLINDER 140-90X76	5	Nos	5	Component - Net to net basis
203	PG YAW CLAW G9X	25	Nos	25	Component - Net to net basis
205	CONTROL G9x 50-60HZ C3 PHOENIX UNIFIED	5	Nos	5	Component - Net to net basis
207	HUB G97-GF	5	Nos	5	Component - Net to net basis
208	LOW SPEED SHAFT MACHINED G9X	5	Nos	4	Component - Net to net basis
209	MAIN FRAME G9X	5	NOS	4	Component - Net to net basis
210	GENERIC BLADE BEARING D1917X230 (84-88)	15	Nos	15	Component - Net to net basis
211	CONVERT. CAB. G8X ING 50/60HZ ST/HT 1P V	5	Nos	5	Component - Net to net basis
213	G8X PRASSY HUB+WIRE HARNESS+FRAME MOUNTED	5	Nos	5	Component - Net to net basis
214	F.A.GENERATOR CANTAREY 6 ASYN 2MW 0.95 50 HZ STD 1P	5	Nos	3	Component - Net to net basis

बलजीव सिंह/BALJIT SINGH
उप महानिदेशक विदेश व्यापार
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For GAMESA WIND TURBINES PVT. LTD.

N. RAVICHANDRAN
Director.

विनीत कुमार कश्यप
VINIT KUMAR KASHYAP
उप निदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
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भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

AR-351
06.09.2016

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 06/09/2016 - Case No. A/R-351 (M/s Manaksia Aluminium Company Limited) (Advance Authorization No. 0210206015 dated 27.07.2015)

Firm may be asked to submit the following information:

1. It may be clarified as to how the thickness of Aluminium sheets/Coils in export items can be more than the thickness of items of import i.e. Aluminium sheets/Coils.

Norms committee may take a view.

06/09/2016
(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/76/2016-TSW/351-A/R dated 06/09/2016


उप महासंचालक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महासंचालक
Directorate General of Foreign Trade
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विकास अधिकारी
विदेश व्यापार विभाग
Udyog Bhawan, New Delhi